



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,3rd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 1

[DIVISION BENCH-I]

**NO ADJOURNMENT WILL BE PERMITTED IN
ITEM NOS. 1 TO 5 AND WILL BE HEARD
ON DAY-TO-DAY BASIS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
1	WA/256/2018 B/O, WITH WP(C)/5236/2011 (D/O)	FOOD CORPORATION OF INDIA AND 3 ORS Versus GIRIN DAS	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	MR H DAS
2	WA/264/2018 B/O	THE UNION OF INDIA AND 5 ORS Versus SUNNI LAL SS	MR. S C KEYAL ASSTT.S.G.I.	MR. U K NAIR MR. A CHETRY MR. M P SARMA
3	WA/268/2018 B/O	NIKANON NAIDING Versus MANAGEMENT OF HINDUSTAN PAPER CORPORATION LIMITED	MR. T U LASKAR MR. N DHAR MS. S DASGUPTA MS. U BARUAH MR S A BARBHUIYA	MR. T SK
4	WA/285/2018 B/O	SMTI KALPANA BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. S K BARKATAKI MR. D K NATH MS. B SHARMA	SC, SEC. EDU. MR. B GOGOI SC, FINANCE DEPTT.
5	WA/291/2018 B/O	LUBI INDUSTRIES LLP Versus STATE OF ASSAM AND 10 ORS	MR. K N CHOUDHURY MR. R BARUAH MR. J PATOWARY MR. N M DUTTA MR D J DAS MR. M PHUKAN	GA, ASSAM
- FOR ORDERS -				
6	I.A.(Civil)/2132/2023 in WA/8818/2023 WITH WA/8818/2023 (Filing Number)	DR. PANKAJ KUMAR ROY Versus THE STATE OF ASSAM AND 3 ORS. DR. PANKAJ KUMAR ROY Versus THE STATE OF ASSAM AND 3 ORS B	MR D C K HAZARIKA MS J KALITA J BEZBARUAH MR D C K HAZARIKA	SC, HIGHER EDU GA, ASSAM SC, SEBA
7	I.A.(Civil)/2135/2023 in WA/8568/2023	ASHIM DEB AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MS. S SEAL MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	GA, ASSAM SC, P W D

	WITH WA/8568/2023 (Filing Number)	ASHIM DEB AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS. (B)	MS. S SEAL	
8	I.A.(Civil)/2137/2023 in WA/8668/2023	THE UNION BANK OF INDIA AND 5 ORS. Versus MANISH PURKAYASTHA @ MONISH PURKAYASTHA	MR. M SHARMA MS. S YASMIN	
	WITH WA/8668/2023 (Filing Number)	THE UNION BANK OF INDIA AND 5 ORS. Versus MANISH PURKAYASTHA @ MONISH PURKAYASTHA B	MR. M SHARMA	
		- FOR FRESH ADMISSION WITH STAY/BAIL -		
9	WA/278/2023	AL- JAMIATUL ISLAMIA MADINATUL ULUM MADRASA Versus THE STATE OF ASSAM AND 3 ORS.	MR I HAQUE	GA, ASSAM SC, REVENUE
10	WA/279/2023	THE STATE OF ASSAM Versus PADUM BORAH AND 3 ORS.	MR. P N GOSWAMI	
11	WA/280/2023	TARINI DEKA AND 6 ORS. Versus THE UNION OF INIDA AND 14 ORS.	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM DY.S.G.I. SC, AGRI. DEPARTMENT SC, REVENUE SC, PCB
		- ADMISSION WITH NOTICE SERVED - REPLY FILED -		
12	WA/388/2022	GAURAV UPADHYAY Versus THE STATE OF ASSAM AND 6 ORS. B	MR. K N CHOUDHURY MS. A VERMA MR. N J KHATANIAR	GA, ASSAM MR. K GOSWAMI (R6) MR. P HAZARIKA R SARMAH (R6) MR H K NATH (R6) MR J BORAH (R6) P. BORAH SC, WPT AND BC
		- FINAL DISPOSAL AT ADMISSION STAGE -		
13	WA/51/2023 FIXED	BALURAM DAS AND 13 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. S BORPATRA GOHAIN MS U SHARMA MR. S AHMED MR. S AHMED	GA, ASSAM
14	WITH WA/44/2023	PANIRAM DAS AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	GA, ASSAM
15	WITH WA/91/2023	AJIT HAZARIKA AND 30 ORS Versus THE STATE OF ASSAM AND 2 ORS. B	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	GA, ASSAM
16	WITH WA/92/2023	MIRA DOLEY AND ANR. Versus THE STATE OF ASSAM AND 2 ORS. H	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	GA, ASSAM
17	WITH WA/95/2023	NOMAL THENGAL AND ORS Versus THE STATE OF ASSAM AND 7 ORS . E	MR. A SARMA MR. K KALITA MR. LENTSO MS G SWAMI	GA, ASSAM
18	WITH WA/96/2023	DIGANTA KR. SAIKIA @ DIGANTA SAIKIA Versus THE STATE OF ASSAM AND 6 ORS. E	MR. M DUTTA MR. A LAHKAR	GA, ASSAM

19	WITH WA/100/2023	PUNESWAR KACHARI AND 5 ORS Versus THE STATE OF ASSAM AND 7 ORS . B	MR. A SARMA MR. K KALITA MS G SWAMI	GA, ASSAM
20	WITH WA/113/2023	PADMA CHUTIA AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS. B	MR. A SARMA MR. K KALITA MR. LENTSO MS G SWAMI	GA, ASSAM
21	WITH WA/115/2023	BIPIN SAIKIA AND ANR. Versus THE STATE OF ASSAM AND 7 ORS. A	MR. A SARMA	GA, ASSAM
22	WITH WA/118/2023	NUMOL THENGAL AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS . A	MR. A SARMA MR. K KALITA MR. LENTSO MS G SWAMI	GA, ASSAM
23	WITH WA/123/2023	LOKESWAR SHOH AND 17 ORS. Versus THE STATE OF ASSAM AND 7 ORS. A	MR. A SARMA MR. K KALITA MS G SWAMI MR. L LIKHASE SANGTAM	GA, ASSAM
24	WITH WA/238/2023	LALBANU NESSA AND 5 ORS. Versus THE UNION OF INDIA AND 5 ORS. B	MS R SAHA MR. H BURAGOHAIN	GA, ASSAM DY.S.G.I.
25	WITH WA/271/2023	MRINAL KANTI RAY AND 15 ORS. Versus THE UNION OF INDIA AND 4 ORS. B	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM DY.S.G.I.
HEARING				
26	WA/318/2019 CAVT. NO.0861/2019 PART-HEARD, FIXED	RABIUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MR. MD S HOQUE MR. M DEKA	GA, ASSAM MR A D CHOUDHURY (R1) MR. M MAHANTA MR. D CHOUDHURY (R1) SC, P C B A FOR CAVEATOR
27	WITH WA/319/2019 CAVT. NO. 0859/2019	RABIUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MR. MD S HOQUE	GA, ASSAM MR A D CHOUDHURY (R5) MR. M MAHANTA MR. D CHOUDHURY (R5) FOR CAVEATOR SC, P C B A
28	WP(C)/7886/2015 FIXED	UMESH TAMULI and 176 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS.B CHOUDHURY MS.H DEKA MS.P DUTTA	GA, ASSAM MR.A DAS(R-4) MR.S R RABHAR-4 MR.C CHOUDHURY AG, ASSAM
29	WA/79/2018 FIXED	SMTI. DIPTI MALI Versus DR. (MRS) MAUSOMI MADHAB AND 4 ORS	MRS J M KONWAR MR. D P BORAH MR. R KALITA MR. R SALOI MR. D J KAPIL MS. S NEWAR MR. A DIHINGIA	GA, ASSAM MR H K BAISHYA SC, APSC MR. B CHAKRAVARTY
30	WITH WA/72/2019	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR Versus DR. MOUSHUMI MADHAB AND 3 ORS	SC, APSC MR. C BARUAH	MR H K BAISHYA (OP1) MR. B CHAKRAVARTY (OP1) MR A RAHMAN (OP1)

31	WA/300/2021 CAVT. NO.06602/021,	NORTH EASTERN DEVELOPMENT FINANCE CORPORATION LTD. Versus PUNJAB NATIONAL BANK AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	DR. A SARAF MR SISHIR DUTTA (FOR CAVEATOR) MR. A GOYAL (R-5) MR P BARUAH (R-5) MR. Z ISLAM (R-5) MR. P DAS (R-5) MR S J SAIKIA (R-5) MR S DUTTA (FOR CAVEATOR) MR. SIDHANT DUTTA (FOR CAVEATOR)
32	WITH WP(C)/6562/2021	M/S JSB CEMENT LLP Versus PUNJAB NATIONAL BANK AND 3 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MS S MOCHAHARI MR. S DUTTA MISS. R R KAKATI (R-4) MR. S DUTTA MR. D J DAS (R-4) MS N MAHANTA (R-4) N GAUTAM (R-4) SC, PNB SC, NEDFI
33	WITH WP(C)/4333/2022	M/S JSB CEMENT LLP Versus PUNJAB NATIONAL BANK AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	MR. K N CHOUDHURY (r-4) MR. D J DAS (r-4) N GAUTAM (r-4) SC, PNB SC, NEDFI
34	WP(C)/3094/2021 FIXED	BIKASH CH PANGGING Versus THE STATE OF ASSAM AND 21 ORS	MR. D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. R DHAR MR P NAYAK SC, WPT AND BC SC, PWD
35	WITH WP(C)/3095/2021	PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 35 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. S SARMA (R-9,12,15,23,25,30 TO 34) MR. R HAZARIKA (R- 9,12,15,23,25,30 TO 34) MR. R DHAR MR P NAYAK MR. C CHAKRAVARTY (R- 9,12,15,23,25,30 TO 34) MR R SINGH SC, WPT AND BC SC, PWD
	WITH I.A.(Civil)/1511/2021 in WP(C)/3095/2021	PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 35 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. R DHAR MR P NAYAK MR R SINGH SC, WPT AND BC SC, PWD
36	WITH WP(C)/3096/2021	BIDUR BORGAYAR Versus THE STATE OF ASSAM AND 22 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR R DHAR (SC,WPT&BC, R-6) MR P NAYAK (SC, PWD)
37	WITH WP(C)/3097/2021	BHARAT CH DAS Versus THE STATE OF ASSAM AND 21 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR R DHAR (SC, WPT&BC, R-6) MR P NAYAK (SC, PWD)
38	WITH WP(C)/1309/2022	PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 32 ORS.	MR D K DAS MR H BETALA MR C KUMAR	SC, PWD ROAD GA, ASSAM SC, WPT AND BC
	WITH I.A.(Civil)/1757/2023 in WP(C)/1309/2022	PRADIP SARMAH AND 3 ORS. Versus PRANAB KUMAR RABHA AND 29 ORS	MR. M K CHOUDHURY MR. A BARKAKATI	GA, ASSAM MR. D K DAS SC, WPT AND BC SC, PWD

39	WITH WP(C)/1567/2022	BIKASH CH. PANGGING Versus THE STATE OF ASSAM AND 28 ORS.	MR D K DAS MR H BETALA MR C KUMAR	MR. K N CHOUDHURY (R-27, 28,29) GA, ASSAM MR. JYOTIRMOY ROY (r-13,15,16,17,20,21,22,24,25,26) MR. I ALAM (R-27) MR. R M DEKA (R-28,29) MR. S SARMA (r-13,15,16,17,20,21,22,24,25,26) MR. R HAZARIKA (r-13,15,16,17,20,21,22,24,25,26) MS. N MAHANTA (R-27,28,29) MR. C CHAKRAVARTY (r-13,15,16,17,20,21,22,24,25,26) MS N MAHANTA (R-28, 29) MR D DAS (r-13,15,16,17,20,21,22,24,25,26) N GAUTAM (R-27,28,29) MR. H G HAZARIKA (R-28) SC, WPT AND BC MS. R R BORAH (R-27) MR. T U SK. (R-27) SC, PWD
	WITH I.A.(Civil)/353/2023 in WP(C)/1567/2022	SANJIB KR. BHATTACHARJEE AND 9 ORS. Versus BIKASH CH. PANGGING AND 8 ORS.	MR. J ROY MR S SARMA	GA, ASSAM MR D K DAS SC, WPT AND BC SC, PWD
	WITH I.A.(Civil)/1189/2023 in WP(C)/1567/2022	HEMANTA DEWRI BHARALI, Versus BIKASH CH. PANGGING AND 28 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS MS N MAHANTA	MR. D K DAS SC, WPT AND BC SC, PWD
40	WITH WP(C)/363/2023	RADHESWAR LANGTHASA Versus THE STATE OF ASSAM AND ORS	MR. D K DAS MR H BETALA MR C KUMAR	GA, ASSAM SC, WATER RESOURCE
	WITH I.A.(Civil)/886/2023 in WP(C)/363/2023	RADHESWAR LANGTHASA Versus THE STATE OF ASSAM AND 21 ORS	MR. D K DAS MR H BETALA MR C KUMAR	GA, ASSAM SC, WPT AND BC SC. WATER RESOURCE DEPTT.
41	WITH WP(C)/405/2023	PRANAB KUMAR TURUNG Versus THE STATE OF ASSAM AND 7 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR MRS. K M TALUKDAR	GA, ASSAM MR. S K GOSWAMI (R 7) MR. D J DAS (R 7) SC, WPT AND BC SC, WATER RESOURCE
42	WITH WP(C)/499/2023	PRANAB KUMAR TURUNG Versus THE STATE OF ASSAM AND ORS	MR D K DAS MR H BETALA MR H BETALA	MR. K N CHOUDHURY (r-8) GA, ASSAM MR. S K GOSWAMI (r-8) MR. D MAZUMDAR, ADDITIONAL ADVOCATE GENERAL, ASSAM (R-1 TO 4) MR. R DHAR, SC, WPT AND BC MR. D J DAS (r-8) MR. R SHARMA (r-8) MR. R. M. DAS,SC, WATER RESOURCE (R-5,6 & 9)
43	WITH WP(C)/545/2023	PRAVIR KAKATI Versus THE STATE OF ASSAM AND ORS.	MR D K DAS MRS. K M TALUKDAR	MR. K N CHOUDHURY, MR. R.M. DEKA (R-9) SC, AG (A AND E) GA, ASSAM MR. S S ROY (R-1,2,4,5) MR. R DHAR, SC, WPT AND BC

44	WITH WP(C)/665/2023	RADHESWAR LANGTHASA Versus THE STATE OF ASSAM AND 23 ORS	MR D K DAS MR. M KHATANIAR MR H BETALA MR C KUMAR	MR. K N CHOUDHURY (R-13) GA, ASSAM MR. D J DAS (R-13) MR. D J DAS (R-13) MS N MAHANTA (R-13) N GAUTAM (R-13) N GAUTAM (R-13) SC, WATER RESOURCE
45	WITH WP(C)/677/2023	BIDUR BORGoyARI Versus THE STATE OF ASSAM AND 6 ORS	MR D K DAS MR H BETALA MR C KUMAR	GA, ASSAM SC, PWD
46	WITH WP(C)/828/2023	DIPA DAS Versus THE STATE OF ASSAM AND 22 ORS.	MR D K DAS MR H BETALA MR C KUMAR	MR D KALITA (R-11) GA, ASSAM MR. U K NAIR (R-11) SC, WPT AND BC
47	WITH WP(C)/1121/2023	BIKASH C. PANGGING Versus THE STATE OF ASSAM AND 6 ORS.	MR D K DAS MR H BETALA MR C KUMAR	GA, ASSAM SC, WPT AND BC SC, PWD
48	WITH WP(C)/1165/2023	PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 6 ORS	MR D K DAS MR H BETALA MR C KUMAR	GA, ASSAM SC, WPT AND BC SC, PWD
49	WITH WP(C)/1170/2023	BHARAT CH. DAS Versus THE STATE OF ASSAM AND 6 ORS	MR D K DAS MR H BETALA MR C KUMAR	GA, ASSAM SC, WPT AND BC SC, PWD
50	WA/144/2022 FIXED, CAVT./56/2022	PUB JALUGUTI CO-OPERATIVE FISHERY SOCIETY LTD. Versus THE KUJI SATRA MASHMORA SAMABAI SAMITEE LTD. AND 4 ORS.	MR. A SARMA MR. K KALITA MR. L LIKHASE SANGTAM	GA, ASSAM MR. K SINGHA MS. P BHUYAN FOR CAVEATOR
	WITH I.A.(Civil)/3802/2022 in WA/144/2022	PUB JALUGUTI CO-OPERATIVE FISHERY SOCIETY LTD. Versus THE STATE OF ASSAM	MR. A SARMA MR. K KALITA	GA, ASSAM MR. K SINGHA
51	WA/243/2022 FIXED	PRATAP CHANDRA NAYAK, FORCE NO. 850872588 ASSISTANT SI/GENERAL DUTY Versus THE UNION OF INDIA AND 4 ORS. B	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA B SARMA	MR. K K PARASAR ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 03/08/2023

1)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
2)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
3)	MRS N BARUAH	17-07-2023	To	16-08-2023
4)	MS. K YADAV	19-07-2023	To	09-09-2023
5)	MR R YADAV	19-07-2023	To	09-09-2023
6)	MR. S B PRASAD	21-07-2023	To	04-08-2023
7)	MR M HALOI	26-07-2023	To	04-08-2023
8)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
9)	MR. N BARMAN	27-07-2023	To	04-08-2023
10)	MR. D SARAF	26-07-2023	To	07-08-2023
11)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
12)	MR. P MAHANTA	31-07-2023	To	04-08-2023
13)	MR. B RAHMAN	02-08-2023	To	11-08-2023
14)	MR J DAS	31-07-2023	To	01-09-2023
15)	MS. S CHAKRABORTY	31-07-2023	To	04-08-2023
16)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,3rd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-II, FROM ITEM
NOS. 1-52), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/4084/2023 FIXED	DRIBBLEENA SARANIA Versus THE STATE OF ASSAM AND 5 ORS	MR. M SARANIA MR R.BEZBARUAH MR A SARANIA	GA, ASSAM SC, WPT AND BC
<u>ADMISSION</u>				
2	WP(C)/2826/2019 FIXED	ABDUL BAREQUE MIAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	MR. I HUSSAIN SC, EDU MR. J GOGOI, SC, Higher Education Dpt. SC, FINANCE SC, G U SC, U G C
3	WP(C)/194/2020 FIXED	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES Versus THE STATE OF ASSAM AND 2 ORS.	MR. K A MAZUMDER MR. A MALIK	SC, HEALTH
4	WITH WP(C)/1998/2020	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus THE STATE OF ASSAM AND 2 ORS	MR. K A MAZUMDER MR. A MALIK	SC, HEALTH
5	WITH WP(C)/1012/2022	HAMA-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES Versus THE STATE OF ASSAM AND 3 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI	SC, HEALTH
6	WP(C)/2348/2020 FIXED	SATYAJIT DAS Versus THE GAUHATI UNIVERSITY AND 4 ORS.	MR. Y S MANNAN MS. M BHATTACHARYYA	MR D MAHANTA (R-5) SC, G U
7	WITH WP(C)/6853/2021	UDIPTA TALUKDAR Versus THE GAUHATI UNIVERSITY AND 4 ORS.	MR. Y S MANNAN MS N DEKARAJA	SC, G U

8	WP(C)/5301/2020 FIXED	MD. ABDUR RAHIM AKAND Versus THE STATE OF ASSAM AND 3 ORS	MS. L WAJEEDA MR. A A MONDAL MR S HUSSAIN MR R A AHMED	SC, SEC. EDU. SC, SEC. EDU.
9	WP(C)/5450/2021 FIXED	DR. JIBAN JYOTI KAKOTI AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS MS N MAHANTA N GAUTAM	SC, HIGHER EDU MR. T J MAHANTA (R6) MR. R MAZUMDAR (R4) MRS. R DEVI (r-5) MR. M DUTTA (R6) MR. A CHAMUAH (SC, UGC) MR H BEZBARUA (R4) MR. A BHATTACHARYYA (R6) MR. A BORUA (R6)
10	WP(C)/2618/2022 FIXED	SOURAV SAHA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	SC, EDU
11	WP(C)/4756/2022 FIXED	SAILEN SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. P. SINGHA	SC, HIGHER EDU MR. V RAJKHOWA (R-3) MR P H KONWAR
12	WP(C)/5457/2022 CAVT. NO.06872/022, FIXED	DR. RUHUL AMIN Versus THE STATE OF ASSAM AND 13 ORS	MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU MR S K MEDHI MS P AGARWAL (R-3) FOR CAVEATOR SC, G U SC, U G C
13	WITH WP(C)/4960/2022 CAVT. NO. 06882/022,	DR MD YAMIN HASSAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. R P SARMAH MR I HASSAN	SC, HIGHER EDU MR. S K MEDHI FOR CAVEATOR MS. G KASHYAP SC, G U SC, U G C
14	WITH WP(C)/5156/2022	DR MD YAMIN HASSAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. R P SARMAH MR I HASSAN	SC, HIGHER EDU MR S K MEDHI (FOR CAVEATOR) SC, G U SC, U G C
15	WP(C)/6337/2022 B/O	GAURI SANKAR BORA Versus RAJIV GANDHI INSTITUTE OF PETROLEUM TECHNOLOGY AND 10 ORS	MR R SENSUA MR S DAS MR D BORAH M. A. OASIS	MR. K N CHOUDHURY (R-- -7) MR. S C KEYAL (r-8,9) MR G RAHUL MR. R M DEKA (R-1-7) MR. D M NATH (R- 10 & 11)
16	WP(C)/3618/2023 B/O	YUVRAJ SIDDHARTH Versus THE INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI AND 5 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	SC, IITG
ORDERS				
17	WP(C)/7800/2017 B/O	SMT. JUNALI THAKURIA Versus THE STATE OF ASSAM and 6 ORS.	MR.P J SAIKIA MR.A K GUPTA	MR P J DUTTA (r-5,6,7) SC, SECONDARY EDUCATION MR R S RONGHANG (r- 5,6,7)
18	WITH WP(C)/3119/2016	SMT. JUNALI THAKURIA Versus THE STATE OF ASSAM and 4 ORS.	MR.P J SAIKIA MR.A K GUPTA	MR.S B PRASAD(R-5) SC, SECONDARY EDUCATION MR.A K SHAH(R-5)
19	Cont.Cas(C)/214/2022 FIXED	BILAYET HUSSAIN Versus SMTI. MAMATA HOJAI	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	MR. N J KHATANIAR MR. U SARMA
20	Cont.Cas(C)/431/2022 B/O	ABU KHAYER SK. Versus SMT. SURANJANA SENAPATI	MR. M R KHANDAKAR	MR. D SAIKIA MR. N J KHATANIAR MS. N BORDOLOI

	WITH I.A.(Civil)/1109/2023 in Cont.Cas(C)/431/2022	ABU KHAYER SK. Versus SMT. SURANJANA SENAPATI, ABDUL MAZID PRODHANI Versus SMT. BIJOYA CHOUDHURY, ACS AND ANR.	MR. M R KHANDAKAR	SC, ELEM. EDU
21	Cont.Cas(C)/447/2022 B/O	MD. SAIFUL ISLAM Versus ANISUR RAHMAN AND 6 ORS.	MR. M R KHANDAKAR	MR. M R LASKAR (R2) MR B KAUSHIK (R2)
22	I.A.(Civil)/1224/2023 B/O in WP(C)/371/2023	MD. SAIFUL ISLAM Versus ANISUR RAHMAN AND 6 ORS.	MR F Z MAZUMDER	GA, ASSAM MR. D A KAIYUM MR. M S MONDAL SC, EDU
	WITH WP(C)/371/2023	ANISUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. D A KAIYUM MR. M S MONDAL	SC, SEC. EDU. GA, ASSAM
		HEARING		
23	WP(C)/2516/2014	MD. JULHASH UDDIN AHMED Versus THE STATE OF ASSAM AND 11 ORS	MR.S BANIK MR.S K ROY	GA, ASSAM SC, SSA SC, BTC SC, EDU
24	WP(C)/2620/2014	MD. SAIDUL AMIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR.M A I HUSSAIN MRA R BHUYAN MS.S BORO	MS P DIHINGIA (R4) MR. S C BISWAS (R5) MS. K L R YANTHAN (R4) MR R KARIM (R5) MS A BORAH (R5) MS JWNGTHIMA BRAHMA (R4) MS A PARVEEN (R4) SC, EDU
25	WP(C)/3062/2014	DR SRI NIRAB KUMAR SARMAH Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV A M BUZARBARUAH MR A KALITA M CHOUDHURY MR. M MAHANTA A GOGOI MR. P K MUNIR I F ALI	K DUTTA J CHUTIA SC, EDU SC, K A A C AG, ASSAM
	WITH MC/2565/2014 in WP(C)/3062/2014	KARBI ANGLONG AUTONOMOUS COUNCIL, DIPHU and ANR. Versus DR. NIRAB KUMAR SARMAH	A GOGOI MR I F ALI M CHOUDHURY	K DUTTA MR J CHUTIA SC, EDU SC, K A A C
26	WP(C)/4175/2014	GITA RANI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR.H DAS MR.P MAHANTA MS.P SAHARIA	MR.J K BAISHYA GA, ASSAM MR. A CHAMUAH MR.J P DAS MR.M CHOUDHURY MRS.K M TALUKDAR SC, U G C SC, EDU
27	WP(C)/4691/2014	SATYA PROSAD RAJKHOWA and 40 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.R ISLAM MR.D DAS MS.K BHUYAN	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE
28	WP(C)/7540/2017 FIXED	UTPAL RAJKONWAR Versus THE DIBRUGARH UNIVERSITY and 2 ORS.	MR.P P BARUAH MR.S TAI MR.R SARMA	SC, DIB. UNIVERSITY
29	WITH WP(C)/5044/2017	RAKHAL CHANDRA DEB Versus THE DIBRUGARH UNIVERSITY and 2 ORS.	MS.N MODI MR.N KALITA MR.S DUTTA MR.S DUTTA MR.C SHARMA	SC, DIB. UNIVERSITY

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LEAVE NOTE OF ADVOCATES FOR 03/08/2023

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1)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
2)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
3)	MRS N BARUAH	17-07-2023	To	16-08-2023
4)	MS. K YADAV	19-07-2023	To	09-09-2023
5)	MR R YADAV	19-07-2023	To	09-09-2023
6)	MR. S B PRASAD	21-07-2023	To	04-08-2023
7)	MR M HALOI	26-07-2023	To	04-08-2023
8)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
9)	MR. N BARMAN	27-07-2023	To	04-08-2023
10)	MR. D SARAF	26-07-2023	To	07-08-2023
11)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
12)	MR. P MAHANTA	31-07-2023	To	04-08-2023
13)	MR. B RAHMAN	02-08-2023	To	11-08-2023
14)	MR J DAS	31-07-2023	To	01-09-2023
15)	MS. S CHAKRABORTY	31-07-2023	To	04-08-2023
16)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
17)	MR. S SINHA	02-08-2023	To	17-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,3rd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-II, III, IV AND V

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-II, FROM ITEM
NOS. 53-121), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/3930/2023 FIXED	BASANTA BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MD B ISLAM MR. A A MONDAL MR A ALAM	SC, SEC. EDU. SC, BTC SC, FINANCE
2	WP(C)/4144/2023 FIXED	JWNGSHARI BRAHMA Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MS. D MUSAHARY, SC,Dept of schl educn SC, BTC SC, SSA
<u>ADMISSION</u>				
3	WP(C)/7627/2017 FIXED	SURAIYA BEGUM and 26 ORS. Versus THE STATE OF ASSAM and 7 ORS.	MD.M U AHMED MR.S F CHISTIE	GA, ASSAM SC, EDUCATION SC, FINANCE
4	WP(C)/7914/2017 FIXED	DILIP KARMAKAR and 25 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MD.M U AHMED MR.S F CHISTIE	GA, ASSAM SC, EDUCATION SC, FINANCE
5	WP(C)/8090/2017 FIXED	ANIMA CHANGMAI and 18 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MD.M U AHMED MR.S F CHISTIE	GA, ASSAM SC, EDUCATION SC, FINANCE
6	WP(C)/2745/2019 FIXED	MITHLESH KUMAR DEVEDI Versus UNION OF INDIA AND 4 ORS.	MR A DASGUPTA MS. P BARUAH J U AHMED	MS. B SARMA (C.G.C.) ASSTT.S.G.I.
7	WP(C)/4220/2019 FIXED	NANDESWAR PAGAG Versus THE STATE OF ASSAM AND 7 ORS.	MR. D BORAH MR. R DOWARAH	GA, ASSAM SC, AG MR. R. K .TALUKDAR ((R-7) MR. B GOGOI, SC, PWD. MR. B. CHOUDHURY (SC, PWD) SC, FINANCE
8	WP(C)/826/2021 FIXED	JOYA MISRA Versus THE STATE OF ASSAM AND 4 ORS	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	SC, SEC. EDU. DR. B AHMED GA, ASSAM MR E AHMED MR. R A CHOUDHURY

9	WP(C)/7251/2021 FIXED	BINA MONI RAY BARUAH AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD Q A AKHTAR	GA, ASSAM SC, AG MR. J C GOGOI (r-6,7) MR. S ALI (r-6,7) MR B ISLAM (r-6,7) SC, PENSION
10	WP(C)/1560/2022 FIXED	LALITA DAS BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MRS. R BORBORA MR. M SMITH MS. N DEY MR. N BORPATRAGOHAIN	SC, IRRIGATION SC, FINANCE
11	WP(C)/1704/2022 FIXED	RFN/GD MUNESH KUMAR NO. G/5013495 L Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR. A K DUTTA ASSTT.S.G.I.
12	WP(C)/3734/2022 FIXED	BIKASH BANIA AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	GA, ASSAM
13	WITH WP(C)/3763/2022	JAHIRUL ISLAM @ ZOHIRUL ISLAM @ ZAHIRUL ISLAM AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	GA, ASSAM
14	WITH WP(C)/3789/2022	SANJIB KALITA AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
15	WITH WP(C)/3848/2022	RABINDRA BARMAN AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
16	WITH WP(C)/3861/2022	AJAY KR RAY AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
17	WITH WP(C)/3901/2022	UMESH CHOUDHURI AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
18	WITH WP(C)/3925/2022	TARUN BONIA Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
19	WITH WP(C)/3928/2022	SUNMONI BORDOLOI AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. R MAZUMDAR MR. D DEKA	GA, ASSAM
20	WITH WP(C)/3937/2022	PRASANTA NEOG AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
21	WITH WP(C)/4086/2022	JATIN NATH AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H BORAH	GA, ASSAM
22	WITH WP(C)/4117/2022	NUMAL SARMAH AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MS M KURMI MR R ISLAM MR A HUSSAIN	GA, ASSAM
23	WITH WP(C)/4146/2022	MISOR UDDIN SK Versus THE STATE OF ASSAM AND 2 ORS	MR S DAS MRS S MALAKAR MS. J GHOSH	GA, ASSAM

24	WITH WP(C)/4151/2022	JIBON TAYE AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR R ISLAM	GA, ASSAM
25	WITH WP(C)/4322/2022	DINARAM MILI Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MR B KAUSHIK MR. S HAZARIKA MS M DEKA	GA, ASSAM
26	WITH WP(C)/4673/2022	PHADOR KHAKHLARY Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
27	WITH WP(C)/4709/2022	GHANA KANTA MOCHAHARY Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MS M KURMI MR R ISLAM MS M DEKA	GA, ASSAM
28	WITH WP(C)/4791/2022	KHWMSHI BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MS M KURMI MR R ISLAM	GA, ASSAM
29	WITH WP(C)/5425/2022	MD. AMIJUL HOQUE Versus THE STATE OF ASSAM AND 5 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	GA, ASSAM
30	WITH WP(C)/5535/2022	JAYANT PAUL AND 11 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM
31	WP(C)/5745/2022 FIXED	SUJA HUSSAIN MAZUMDER Versus THE STATE OF ASSAM AND 3 ORS	MR. B J GHOSH MR. A M S MAZUMDER	SC, P AND R.D.
32	WP(C)/1782/2023 FIXED	PRANJAL KAKATI Versus THE STATE OF ASSAM AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	SC, WATER RESOURCE
33	WP(C)/3590/2023 FIXED	MANIK CHANDRA BHATTACHARJEE Versus THE STATE OF ASSAM AND 5 ORS	MR. S UPADHAY MR. M SHARMA	GA, ASSAM SC, AG SC, HEALTH SC, FINANCE
34	WP(C)/3877/2023 FIXED	MANOJ KUMAR CHATURVEDI AND 7 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. M KHAN MR A K DAS MS J AKTAR	SC, P AND R.D. GA, ASSAM
<u>ORDERS</u>				
35	WP(C)/4714/2015 FIXED, WITH WP(C)/4717/2015 (D/O)	DEBASIS DAS Versus UNITED BANK OF INDIA and 5 ORS,	MR.A DASGUPTA MS.B DAS	MR.S DUTTA MR.C SHARMA
36	WP(C)/3050/2019 FIXED	ON DEATH OF LATE SAPONTI BORAH, HER LEGAL HEIRS Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. U SAIKIA MR. K SINGHA	SC, HIGHER EDU MR. R K BORAH MR. U K GOSWAMI
37	WP(C)/5302/2022 FIXED, WITH OFFICE NOTE	SISURAM MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR. S ZAMAN MR. M ALAM	GA, ASSAM MR. D SARMA (r-3,4,5) MR. ABU JAHID (r-3,4,5) SC, HANDLOOM AND TEXTILE
38	WP(C)/3471/2023 FIXED	GOLAPJAN BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MR. A M S MAZUMDER	GA, ASSAM SC, AG SC, WATER RESOURCE

39	WP(C)/3474/2023 FIXED	SHILLA MAHATOO @ SHEELA MAHATOO Versus THE STATE OF ASSAM AND 6 ORS	MR R DHAR MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	SC, HIGHER EDU SC, BTC SC, FINANCE
HEARING				
40	WP(C)/6231/2012	SAILEN KONWAR DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR.N DUTTA MR.S SARMA MS.B BHUYAN	GA, ASSAM
41	WITH WP(C)/6534/2015	JOGESWAR BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR.V RAJKHOWA MR.S BORTHAKUR	GA, ASSAM
42	WITH WP(C)/2513/2017	DULU AHMED Versus THE STATE OF ASSAM and 3 ORS.	MR.P K KALITA MR.P K KALITA MR R CHAKRAVORTY MR.N DAS MR N Z CHOUDHURY	GA, ASSAM
43	WITH WP(C)/3267/2017	UTPAL BHUYAN Versus THE STATE OF ASSAM and 3 ORS.	MR.S MITRA MR.A MITRA	GA, ASSAM
44	WITH WP(C)/5733/2017	RANA SAIDUR ZAMAN Versus THE STATE OF ASSAM and 6 ORS.	MR.K N CHOUDHURY MR.R M DEKA MR.D DAS MS.R KAKATI	GA, ASSAM
45	WITH WP(C)/4173/2020	RANA SAIDUR ZAMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	GA, ASSAM
46	WITH WP(C)/4962/2021	MD. ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MS F BEGUM	GA, ASSAM
47	WITH WP(C)/807/2022	ACHYUT SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. A SARMA	GA, ASSAM
48	WITH WP(C)/1473/2022	DERAJUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOUDHURY MR. K BORUAH MR G DEKA	GA, ASSAM
49	WP(C)/2906/2013	SMTI PUTUL BASFORE Versus THE STATE OF ASSAM AND 6 ORS	MR.P K BARMAN MRS.D DAS	GA, ASSAM SC, FINANCE
50	WP(C)/2329/2014	UGRASEN PATHAK and 27 ORS. Versus THE UNION OF INDIA and 5 ORS	MR.U K NAIR MR.A CHETRY MR.W YHOSHII MR.H BHARALI	MR.S C KEYAL MR.R SHARMA ASSTT.S.G.I.
51	WITH WP(C)/2325/2014	MOTI LAL GONDIA and 29 ORS Versus THE UNION OF INDIA and 5 ORS	MR.U K NAIR MR.A CHETRY	MR.S C KEYAL MR.R SHARMA ASSTT.S.G.I.
52	WITH WP(C)/2330/2014	KULDIP SINGH and 24 ORS. Versus THE UNION OF INDIA and 5 ORS	MR.U K NAIR MR.A CHETRY MR.W YHOSHII MR.H BHARALI	MR.S C KEYAL ASSTT.S.G.I.
53	WITH WP(C)/2334/2014	DALBIR SINGH SODHI and 29 ORS Versus THE UNION OF INDIA and 5 ORS	MR.U K NAIR MR.A CHETRY MR.H BHARALI	MR.R SHARMA ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 03/08/2023

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1)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
2)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
3)	MRS N BARUAH	17-07-2023	To	16-08-2023
4)	MS. K YADAV	19-07-2023	To	09-09-2023
5)	MR R YADAV	19-07-2023	To	09-09-2023
6)	MR. S B PRASAD	21-07-2023	To	04-08-2023
7)	MR M HALOI	26-07-2023	To	04-08-2023
8)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
9)	MR. N BARMAN	27-07-2023	To	04-08-2023
10)	MR. D SARAF	26-07-2023	To	07-08-2023
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13)	MR. B RAHMAN	02-08-2023	To	11-08-2023
14)	MR J DAS	31-07-2023	To	01-09-2023
15)	MS. S CHAKRABORTY	31-07-2023	To	04-08-2023
16)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
17)	MR. S SINHA	02-08-2023	To	17-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday, 3rd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-V]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 1-45), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1633/2022 FIXED	JERICHO CHEMICALS LLP Versus THE UNION OF INDIA AND 8 ORS	MR K AGARWAL MR S BHARALI MR. M DAS MR. N K NEOG	GA, ASSAM MR. R K BHATRA (r-9) MR. K GOGOI MS P HUJURI (r-9) MS R GANGAWAT (r-9) MR A BHATRA (r-9) SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I. SC, NEDFI
ORDERS				
2	WP(C)/1721/2022 FIXED	KABITA LAHKAR Versus THE STATE OF ASSAM AND 5 ORS	MS. S KANUNGOE MR. A S ALI MR. S A B KHABIR	GA, ASSAM SC, BTC SC, FINANCE DEPTT. SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 03/08/2023

1)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
2)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
3)	MRS N BARUAH	17-07-2023	To	16-08-2023
4)	MS. K YADAV	19-07-2023	To	09-09-2023
5)	MR R YADAV	19-07-2023	To	09-09-2023
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7)	MR M HALOI	26-07-2023	To	04-08-2023
8)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
9)	MR. N BARMAN	27-07-2023	To	04-08-2023
10)	MR. D SARAF	26-07-2023	To	07-08-2023

11)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
12)	MR. P MAHANTA	31-07-2023	To	04-08-2023
13)	MR. B RAHMAN	02-08-2023	To	11-08-2023
14)	MR J DAS	31-07-2023	To	01-09-2023
15)	MS. S CHAKRABORTY	31-07-2023	To	04-08-2023
16)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
17)	MR. S SINHA	02-08-2023	To	17-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday, 3rd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 6

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO DIVISION BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/1602/2023 FIXED	BANESA KHATUN @ BANESHA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MD S HOQUE MD R ISLAM MR. F A FAROOQUE	GA, ASSAM SC, NRC MS. B DEKA DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	WP(C)/3720/2023 FIXED	KAMAL SHAH @ KALAM SHAH @ KAYAMU SHAH Versus THE UNION OF INDIA AND 7 ORS	MR. N D BHUYAN MR. P A AHMED MR P D BHUYAN MR S DUSAD MR. A. M. SIDDIQUE	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
<u>ADMISSION</u>				
3	WP(C)/4329/2015 FIXED	SARIFUDDIN Versus THE STATE OF ASSAM AND 17 ORS	MR. P J SAIKIA MR. S SARMA MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. J H LASKAR	MR. H R A CHOUDHURY(R-9) MS. B DEVI(R-10) GA, ASSAM MR. K MUNIR(R-8) MR. R HUSSAIN(R-7,11to14&16) MR. F U BORBHUIYA(R-9) MR. S P CHOUDHURY MR. M RAHMAN(R-10) MR. A H M R CHOUDHURY MR. J ISLAM(R-7,11to14&16) MR. S BORGHAIN(R-10) MR. N J GOGOI (R-10) MR. T MOHAMMAD(R-7,11to14&16) MR. J M SULAIMAN(R-9) MR. M BORGHAIN(R-10) MR. P K MUNIR(R-8)
4	WP(C)/316/2018 FIXED, WITH LCR	ABDUL NUR @ NUR ALI Versus TE UNION OF INDIA	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED	SC, NRC ASSTT.S.G.I. SC, ECI

5	WP(C)/478/2018 FIXED, WITH LCR	KASEM ALI Versus UNION OF INDIA	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS P SARMAH	ASSTT.S.G.I.
6	WP(C)/723/2018 FIXED, WITH LCR	MUSSTT. REZIA KHATUN @ BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. S C PANDIT MR. S SARKAR	MR. D BARUAH MS. A VERMA MR. J PAYENG MR. PAYENG ASSTT.S.G.I.
7	WP(C)/1024/2018 FIXED, WITH LCR	DUBJAN BIDHABA @ DULAKJAN BIBI @ DUBJAN BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR S CHOUDHURY	MR U DAS(R-2 & 4) MS. A VERMA, SC, NRC MR J PAYENG, SC, F.T. MR. D BARUAH, SC, ECI MR A KALITA (R-3,5 &6) MR. P BARUAH(R-1) ASSTT.S.G.I. GA, ASSAM
8	WP(C)/6588/2019 FIXED, WITH LCR	MIYAR ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. S BORA MR. A GANGULY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
9	WITH WP(C)/6615/2019 WITH LCR	ABDUL KHALEK Versus THE UNION OF INDIA AND 6 ORS.	MR. N ZAMAN MR. S BORA MR. A GANGULY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
10	WP(C)/7179/2022 FIXED	NIZAMUDDIN SHEKH @ MD. NIZAMUDDIN Versus THE UNION OF INDIA AND 8 ORS.	MS. D GHOSH MR. M AHMED MD I H LASKAR	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
11	WITH WP(C)/2636/2018	NIZAMUDDIN SHEKH @ NIZAMUDDIN Versus THE UNION OF INDIA AND 8 ORS.	MR. M AHMED MR. S RAHMAN	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I.
12	WP(C)/7811/2022 FIXED, WITH LCR	JAYAN UDDIN @ JAYALUDDIN Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MR. M AHMED OWEN. C MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/3444/2023 FIXED, WITH LCR, WP(C)/1561/2021 (D/O)	MAZID MIA Versus THE UNION OF INDIA AND 5 ORS	MR. N J DUTTA MR N AHMED MR. M M ZAMAN D HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
<u>ORDERS</u>				
14	Review.Pet./116/2020 FIXED, WITH WP(C)/6376/2018 (D/O), REVIEW PET./66/2019 (D/O), LCR	PHULJAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
15	W.P.(CrI.)/1/2023 FIXED	SMT. NENGVAH KHONGSAI AND 2 ORS Versus THE UNION OF INDIA AND 5 ORS	MR S DUTTA MR P KATAKI MS. S. MOCHAHARI MR. S DUTTA	GA, ASSAM MR. U K GOSWAMI DY.S.G.I.
<u>HEARING</u>				
16	WP(C)/1435/2018 FIXED, WITH LCR	JAIJUKTA BARMAN AND 2 ORS. Versus UNION OF INDIA AND 5 ORS.	MR. K K DEY MR. V K BARUAH	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T
17	WP(C)/1899/2018 WITH LCR	CHAN MAMUD @ CHAN MIYA @ CHAN MISTRI Versus THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MR. M HOQUE	ASSTT.S.G.I. SC, F.T(MR. J PAYENG).

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LEAVE NOTE OF ADVOCATES FOR 03/08/2023

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1)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
2)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
3)	MRS N BARUAH	17-07-2023	To	16-08-2023
4)	MS. K YADAV	19-07-2023	To	09-09-2023
5)	MR R YADAV	19-07-2023	To	09-09-2023
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7)	MR M HALOI	26-07-2023	To	04-08-2023
8)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
9)	MR. N BARMAN	27-07-2023	To	04-08-2023
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16)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
17)	MR. S SINHA	02-08-2023	To	17-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,3rd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 7

[SPECIAL DIVISION BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO SPECIAL DIVISION BENCH)
,ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(CrI.)/125/2022 WITH LCR 8 FILES, P.B.-2, B/O in CrI.A./47/2022 WITH CrI.A./47/2022	UPEN DEKA AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS. UPEN DEKA AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. B K MAHAJAN MR. K MUNIR MR. A CHAUDHURY MR. P K DAS MR. P K MUNIR MR. A. GAYAN	PP, ASSAM PP, ASSAM
2	I.A.(CrI.)/371/2023 WITH OFFICE NOTE, LCR 4 FILES, B/O in CrI.A./157/2023 WITH CrI.A./157/2023	MD. RAHMAN MIA ANSARI @ RAHMAN MIA Versus THE STATE OF ASSAM MD. RAHMAN MIA ANSARI @ RAHMAN MIA Versus THE STATE OF ASSAM	MR. K A MAZUMDER MR A HAI M. ROBBANI MR. K A MAZUMDER MR A HAI M. ROBBANI	PP, ASSAM PP, ASSAM
3	I.A.(Civil)/893/2023 WITH LCR 6 FILES, FIXED in Mat.App./3264/2023 WITH Mat.App./3264/2023 (Filing Number)	XXXXXXXXX Versus XXXXXXXXX XXXXXXXXX Versus XXXXXXXXX	MR P KATAKI MRS R BEGUM MRS. M D BORUAH MR P KATAKI	
4	Mat.App./7/2023	XXXXXXXXX Versus XXXXXXXXX	MR. A LAL MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR P KATAKI MS S BARPUJARI MRS R BEGUM MRS. M D BORUAH

5	WITH Mat.App./8/2023	XXXXXXX Versus XXXXXXX	MR. A LAL MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR P KATAKI MS S BARPUJARI MRS R BEGUM MRS. M D BORUAH
HEARING				
6	Mat.App./14/2022 WITH LCR 8 FILES	XXXXXXX Versus XXXXXXX	MRS. S KHATANIAR MRS. P BARMAN (BORKAKOTI)	
7	WITH Mat.App./10/2022	XXXXXXX Versus XXXXXXX	MRS. S KHATANIAR MRS. P BARMAN (BORKAKOTI) A R AHMED	
	WITH I.A.(Civil)/1059/2022 in Mat.App./10/2022	XXXXXXXXX Versus XXXXXXXXX	MRS. S KHATANIAR MRS. P BARMAN (BORKAKOTI) A R AHMED	MR. S P ROY MS. S KUMARI JYOTISH DAS
8	CRL.A(J)/34/2023 <u>1 Y 2 M 3 D</u> :WITH LCR 3 FILES, P.B.-2, FIXED	L. SANA MEITEI Versus STATE OF ASSAM	MRS DIPANJALI BORPUJARI	PP, ASSAM
9	WITH Crl.A./10/2023 <u>1 Y 2 M 3 D</u> :	L. INAOCHA SINGH Versus THE STATE OF ASSAM AND ANR.	MS. J PAUL MR. T PRADHAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/08/2023

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1)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
2)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CRIMINAL BENCH(CRL.REV.P.))
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2693/2023	MD SAHINUR RAHMAN Versus THE STATE OF ASSAM	MR. Y SIKDAR MR D J DAS	PP, ASSAM
2	Bail Appln./2697/2023	MANUJ DUTTA @ MONUJ DUTTA Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
3	Bail Appln./2698/2023	MOJIBUR RAHMAN Versus THE STATE OF ASSAM	MR N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	PP, ASSAM
4	Bail Appln./2701/2023	MD. NUR AZIM Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
5	Bail Appln./2705/2023	MANUJ DUTTA @ MONUJ DUTTA Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
6	Bail Appln./2708/2023	ABDUR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM	MS. J PAUL MR. T PRADHAN	PP, ASSAM
7	Bail Appln./2710/2023	BHUBAN LUKURAKHAN Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MISS. J GOGOI	PP, ASSAM
8	Bail Appln./2714/2023	MANSUR ALAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR. D BORA	PP, ASSAM
<u>MOTION</u>				
9	Crl.Pet./780/2023	RIDA ISLAM @ NIRMALI NATH AND ANR Versus THE STATE OF ASSAM AND ANR	MD A HUSSAIN MR. M HOQUE	PP, ASSAM
10	Crl.Pet./781/2023	R B ENTERPRISES AND ANR Versus MAA KAMAKHYA INDUSTRIES AND 2 ORS	MR. M BISWAS MR. K PRASAD S K DAS	PP, ASSAM

11	Crl.Pet./782/2023	M/S TOSHANI PREMIUM DIGITAL SERVICES PVT LTD AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. D BANERJEE	MR CHIRAG SINGLA PP, ASSAM
12	AB/2579/2023	JITU MANI DAS Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. M MORE MR. A BORPUZARI	PP, ASSAM
13	AB/2666/2023	AZBAHAR ALI Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	PP, ASSAM
14	AB/2669/2023	MIFTAH SULTANA Versus THE STATE OF ASSAM	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	PP, ASSAM
15	AB/2671/2023	DIN ISLAM Versus THE STATE OF ASSAM AND ANR	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
16	AB/2674/2023	FAKIR ALI Versus THE STATE OF ASSAM AND ANR.	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
17	AB/2675/2023	SIMANTA LAHON AND ANR. Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MR U SAIKIA	PP, ASSAM
18	AB/2676/2023	RAFIQUL ISLAM @ RAFIUL AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
<u>ADMISSION</u>				
19	Crl.Pet./315/2023 WITH LCR 2 FILES, FIXED	SUBODH SAHA Versus THE STATE OF ASSAM AND ANR	MR. S K SINGH MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR D K MEDHI (R-2) P BORUAH(R-2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
20	Bail Appln./1249/2023 FIXED	JASBIR SANGMA Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
21	Bail Appln./1724/2023 WITH LCR, FIXED	DEBOJIT SAHA AND 2 ORS Versus UNION OF INDIA	MR. N BARUAH MR. R J DAS	SC, NCB
22	Bail Appln./1980/2023 WITH LCR, FIXED	MOHAMMAD ABDULLAH @ MD. ABDULLAH MANSHURI Versus THE STATE OF ASSAM	R RAHMAN MR. M ISLAM	PP, ASSAM
23	Bail Appln./2144/2023 WITH LCR	TANJUL HOQUE Versus THE STATE OF ASSAM	MR. D K BAIDYA MS. C CHOUDHURY MR. M S HUSSAIN	PP, ASSAM
24	Bail Appln./2419/2023	MOHAN TALUKDAR Versus THE STATE OF ASSAM	MR N J DAS	PP, ASSAM
25	Bail Appln./2433/2023 WITH LCR, FIXED	JHUMA SAHA Versus THE STATE OF ASSAM	MR. A AHMED MS R DEKA U U KHAN MR A AHMED	PP, ASSAM
<u>BAIL HEARING</u>				
26	AB/514/2023	JAMIL AHMED MAZUMDAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	PP, ASSAM
27	AB/1525/2023 FIXED	BIRJU PACHUNG @ PASUNG Versus THE STATE OF ASSAM	MR. A GANGULY MR. A DUTTA	PP, ASSAM

28	AB/1827/2023	RIYAJUDDIN AHMED @ BHAITI AND 2 ORS. Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
29	AB/1842/2023 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
30	AB/1843/2023	MD. IMRAN ANSARI Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR K J SAIKIA	PP, ASSAM
31	AB/1870/2023	SAFIQUL ISLAM Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KHANDAKAR	PP, ASSAM
32	AB/1882/2023	JANISWAR MAHILARI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
33	AB/1885/2023	MD. SAHJAHAN ALI AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI	PP, ASSAM
34	AB/1995/2023 FIXED	IBRAHIM KHALI ULLAH Versus THE STATE OF ASSAM	MR. R C DAS MR S C DAS P BURAGOHAIN MR. C. SHIL MR S HUSSAIN	PP, ASSAM
35	AB/2011/2023	HABIZUDDIN Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR B SAIKIA MR. S. RONGPI	PP, ASSAM
36	AB/2034/2023	ARIFUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
37	AB/2040/2023	RABIN MAZUMDER AND 5 ORS Versus THE STATE OF ASSAM	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
38	AB/2043/2023	NEKIBUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
39	AB/2083/2023	JESINUR ISLAM @ JESNUR ISLAM Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
40	AB/2093/2023	MUKLESUR RAHMAN Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RAHMAN	PP, ASSAM
41	AB/2126/2023	ASHIDUL FAKIR @ RAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
42	AB/2147/2023	AZIMUL HOQUE Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
43	AB/2192/2023	MOROMI SONAM AND ANR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. A TAMULI	PP, ASSAM
44	AB/2255/2023 WITH SCANNED COPY OF LCR. FIXED.	SHARIF UDDIN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
45	AB/2259/2023	ABDUL WAHAB @ ABDUL WAHED AND ANR Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM
46	AB/2265/2023	MAINUL HAQUE Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM

47 AB/2270/2023
WITH CASE RECORD, FIXED

ASHIDA KHATUN @ ASHADA
Versus
THE STATE OF ASSAM

MR H DAS
D BARUAH

PP, ASSAM

48 AB/2299/2023

MUNGLA SHEIKH @ MUNGLA SK
Versus
THE STATE OF ASSAM

MR. M R KHANDAKAR

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/08/2023

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1)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
2)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
3)	MRS N BARUAH	17-07-2023	To	16-08-2023
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17)	MR. S SINHA	02-08-2023	To	17-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH(RSA AND RFA)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/7600/2022 CAVT. NO.13512/022, WITH WP(C)/3720/2020, WP(C)/4237/2020, WP(C)/4269/2020, Review Pet/97/2022, Review Pet/110/2022, WA/24/2021 (ALL ARE D/O), FIXED, B/H SK MEDHI, J	BINOD KARMAKAR AND 193 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA M R Sharma	SC, ELEM. EDU MR. M HUSSAIN MR. S ROY MR. M H LASKAR MS. L WAJEEDA MR M A BARBHUIYA FOR CAVEATOR
FOR HEARING U/O XLI RULE II C.P.C.				
2	RSA/175/2018 FIXED	SMT RUMI BORKAKOTI Versus SRI NIRMAL BORKAKOTI AND 18 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BHATTACHARYYA MR. A BORUA MS. M KALITA	MS. N MODI (R1, R2, R4) MR. C SHARMA (R1-R4) MR. S DUTTA (R1-R4) MR. R A HAZARIKA (R1-R4)
ORDERS				
3	MACApp./68/2010 FIXED	SMT DURGAWATI DEVI and 3 ORS, Versus UNITED INDIA INSURANCE CO. LTD. and 4 ORS,	MR.M PANDIT MR.A LAL MR.R D LAL	MR.D K DAS MS.M CHOUDHURY MR.M CHOUDHURY MR.R GOSWAMI MR M BEZBARUAH(R-4&5) MR.D CHAKRABORTY MR.S DUTTA MR.A DEKA(R-4&5)
4	RFA/127/2019 WITH LCR, FIXED	SHRI MUKUT MONI BORA Versus ON THE DEATH OF KASTURI DEKA, HER LEGAL HEIRS SHRI HEMEN BHARALI AND 2 ORS	MR. N ALAM MR A HAWARI	

5	Cont.Cas(C)/49/2021 FIXED	M/S J.A. BROTHERS Versus SH. D S RANA AND 5 ORS	MR. P N CHOUDHURY MR A CHANDRAN MS. K JAIN	MR. D SHARMA (R-2) MR. D BARUAH MR. D BARUAH MR. P GOSWAMI (R-2) MS. N UPADHYAY MR. A I Ali MR. A I Ali S BORA (R-2) MR A BHUYAN (R-2)
6	I.A.(Civil)/775/2022 FIXED in RSA/1257/2022 WITH RSA/1257/2022 (Filing Number)	LAL BABU SAH Versus MANESHWAR THAKUR AND ANR. LAL BABU SAH Versus MANESHWAR THAKUR AND ANR. B UNITED INDIA INSURANCE COMPANY LTD. Versus BARUN DAS AND ANR.	MR. S P ROY MS S DAS MR. S P ROY MR. A K BHATTACHARYYA MR. K K BHATTA MR A SHARMA MS. L SARMA	MR. S BISWAS (R1,2) MS D DEVI (R1,2) MR A SHARMA (R-2) MR I HAQUE (R-1)
HEARING				
8	MACApp./206/2010 FIXED	SMT. BINITA KALITA and 3 ORS Versus THE REGIONAL MANAGER, THE ORIENTAL INSURANCE CO. LTD	MR.T BAIDYA MR.A PHUKAN MR.A BHARALI	S MUSAHARY
9	RSA/92/2012 CAVT. NO. 30/2012 WITH LCR, FIXED	SMTI MANJU PAUL Versus ON THE DEATH OF RATAN BASAK HIS LEGAL HEIR (a) SANJAY BASAK	MR G N SAHEWALLA MR.P S DEKA MD ASLAM MR.B K BHAGAWATI MS.M DEKA MS.K CHOUDHURY MR. P DEKA MS. S KATAKEY MS. S. TODI	MR. T J MAHANTA MS. P BHATTACHARYA MS.P BHUYAN FOR CAVEATOR
10	CRP/397/2013 FIXED	BIVAS DUTTA and 4 ORS Versus AHMED TEA COMPANY PVT. LTD.	MR.R P SARMAH MRM R ADHIKARI MR.A R TAHBILDAR MR.C K S BARUAH MS.D CHOWDHURY	MR.R SARMA MS. S SARMA MR.H DEKA MS. N M DEKA MR.M HUSSAIN
11	RSA/51/2014 WITH LCR, FIXED	SMTI MINA SAIKIA and 2 ORS, Versus SMTI TRIPTI SAIKIA and ANR,	MR.SHEELADITYA	MR.H K DEKA MR.P SUNDI MR.B D DEKA
12	CRP/88/2014 WITH LCR, FIXED	PRANABANANDA BHATTACHARJYA and 3 ORS Versus SMTI ILA BARTHAHUR CHOUDHURY and 5 ORS.	MR.P P DAS MR.B K SARMA MR. P M DEKA	MR.S K GHOSH MR.S P CHOUDHURY MR.G SARMA MRB KAUSHIK
13	WITH RSA/114/2013 CAVT. NO. 586/2013	ILLA BARTHAHUR CHOUDHURY and 5 ORS. Versus SOROJINI BHATTACHARJYA and 7 ORS.	MR.S C KEYAL MS.A BHATTACHARJEE MR.S K GHOSH MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK	MR.P P DAS MR.B K SARMA MR. P M DEKA FOR CAVEATOR
14	RSA/6/2015 CAVT. NO. 1021/2014 FIXED	SRI OM PRAKASH KHOKOLIA and 2 ORS Versus MD RAIFUDDIN AHMED @ RICKBABA and 3 ORS	MR.G N SAHEWALLA MR.R SARMA MR. N ALAM MS.B SARMA MR.S U AHMED MRS.S S BAWARI MR.A CHETIA MR.P K DUTTA MD.ASLAM	MS.D BORGOHAIN(R-2) MR.P GOHAIN(R-2) MR.A IKBAL MR.S ALI MR.M ALAM FOR CAVEATOR MS.M BHUYAN(R-2)

WITH
MC/89/2015
in RSA/6/2015

SRI OM PRAKASH KHAKOLIA and 2 ORS
Versus
MD RAIFUDDIN AHMED @ RICKBABA and
3 ORS

MR.G N SAHEWALLA
MR.R SARMA
MR. N ALAM
MS.B SARMA
MR.S U AHMED
MRS.S S BAWARI
MR.A CHETIA
MD.ASLAM
MR.P K DUTTA

MR.A IKBAL
MR.S ALI
MR.M ALAM
FOR CAVEATOR

15 MFA/76/2016
CAVT. NO. 812/2016
WITH LCR, FIXED

THE UNION OF INDIA and ANR
Versus
M/S NUMALIGARH REFINERY LTD

DR. B N GOGOI

MR. K P MAHESWARI
MR. A GOGOI
FOR CAVEATOR
MR. M SHARMA

16 RFA/130/2018
WITH LCR, FIXED

ON THE DEATH OF MUKUNDA CHANDRA
DAS, HIS LEGAL HEIR, SWAPNA DAS AND
2 ORS

MR. P BORAH
MRS K M SAIKIA
MRS K M SAIKIA

MR. N ALAM
MD. S U AHMED
MD. S U AHMED
MS. K JAIN
MS. K JAIN

17 Test.App./1/2019
WITH LCR, FIXED

SRI SANJAY KR. KANU AND 2 ORS
Versus
TRIBENI PRASAD KANU

MR. A SATTAR
S CHOUDHURY
MR H K BARUAH

MR. A BISWAS
MR R KALITA
MS S AHOM

18 RSA/23/2022
WITH LCR, FIXED

ON THE DEATH OF RAJAT CHATTERJEE
HIS LEGAL HEIRS BABLI CHATTERJEE
AND ANR.

MR. S P CHOUDHURY
MR K BISWAKARMA
MS B DEVI

MR D SAIKIA

Versus
TARA CHAND NAHATA AND 2 ORS.

WITH
I.A.(Civil)/2649/2022
in RSA/23/2022

ON THE DEATH OF RAJAT CHATTERJEE
Versus
TARA CHAND NAHATA AND 2 ORS.

MR. S P CHOUDHURY
MR K BISWAKARMA
MS B DEVI

MR D SAIKIA

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LEAVE NOTE OF ADVOCATES FOR 03/08/2023

1)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
2)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
3)	MRS N BARUAH	17-07-2023	To	16-08-2023
4)	MS. K YADAV	19-07-2023	To	09-09-2023
5)	MR R YADAV	19-07-2023	To	09-09-2023
6)	MR. S B PRASAD	21-07-2023	To	04-08-2023
7)	MR M HALOI	26-07-2023	To	04-08-2023
8)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
9)	MR. N BARMAN	27-07-2023	To	04-08-2023
10)	MR. D SARAF	26-07-2023	To	07-08-2023
11)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
12)	MR. P MAHANTA	31-07-2023	To	04-08-2023
13)	MR. B RAHMAN	02-08-2023	To	11-08-2023
14)	MR J DAS	31-07-2023	To	01-09-2023
15)	MS. S CHAKRABORTY	31-07-2023	To	04-08-2023
16)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
17)	MR. S SINHA	02-08-2023	To	17-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,3rd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 46-94), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/4622/2012 PART-HEARD, FIXED, WITH LCR	HARESH DUTTA and 4 ORS. Versus ASSAM BOARD OF REVENUE and ORS.	MR.C BARUAH MR.R K TALUKDAR MRR K NEOG	MR.G N SAHEWALLA(Sr.Adv.)(R- 2 - 7) GA, ASSAM MR.MD ASLAM(R- 2 - 7) MR.U DUTTA MR.A CHETIA(R- 2 - 7) MS. N BORDOLOI (SC, REVENUE DEPT.) R-1 MSK KALITA MS.D SWAMIR- 2- 7
2	WP(C)/266/2012	SMTI. PURNIMA DAS Versus THE UNION OF INDIA and ORS	MR. M BISWAS MR. M BASUMATARY	MR. A K SARKAR DR. B N GOGOI (SC, NF RLY)
3	WITH WP(C)/6103/2012	M/S. M.K.DHIROOMAL ASSOCIATES JV Versus UNION OF INDIA and 6 ORS.	MR. M BISWAS MR. J ROY MR. S DUTTA MR. M BASUMATARY	MS. B DEVI MR. A K SARKAR MR. B K DAS (Addl.SC,Rly.) DR. B N GOGOI (SC, NF RLY) MS. M PHUKAN MS. R R BORAH MR. H P NEOG SC, BTC
ADMISSION				
4	WP(C)/214/2018 FIXED	MANOJ PRASAD Versus THE GENERAL MANAGER	MR. U K GOSWAMI MR. M S SHARMA	MR. B SARMA SC, NF RLY
5	WITH WP(C)/216/2018	DEO NATH MISHRA Versus THE GENERAL MANAGER, NF RLY	MR. U K GOSWAMI MR. U K NAIR MR. M S SHARMA	MR. B SARMA SC, N F RLY

6	WITH WP(C)/218/2018	RAM NIWAS MISHRA Versus THE GENERAL MANAGER, NF RLY	MR. U K GOSWAMI MR. U K NAIR MR. M S SHARMA	B SARMA SC, RAILWAY
7	WITH WP(C)/551/2018	SMT. SIBANI RAHA ROY Versus THE GENERAL MANAGER AND 2 ORS	MR. N ALAM MR. S U AHMED MR A HAWARI MR K JAIN	B SHARMA, SC, NF RLY
8	WP(C)/87/2021 B/O	M/S K R CONSTRUCTIONS Versus THE UNION OF INDIA AND 3 ORS	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUYAN	MR. S C KEYAL MR. U K GOSWAMI MISS P DAS ASSTT.S.G.I.
9	WITH WP(C)/237/2021	M/S K R CONSTRUCTIONS Versus THE UNION OF INDIA AND 3 ORS	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	MR. S C KEYAL (R-4) MR. B K DAS MR. B K DAS MR H P GUWALA MR H P GUWALA MISS P DAS (R-4) ASSTT.S.G.I.
10	WP(C)/1188/2022 B/O	M/S GANESH ELECTRICALS PVT LTD Versus THE STATE OF ASSAM AND 3 ORS	MR B K SINGH MS. D PEGU	GA, ASSAM SC, APDCL
11	WITH WP(C)/1189/2022	M/S GANESH ELECTRICALS PVT LTD Versus THE STATE OF ASSAM AND 3 ORS	MR B K SINGH MS. D PEGU	GA, ASSAM SC, APDCL
12	WITH WP(C)/1190/2022	M/S GANESH ELECTRICALS PVT LTD Versus THE STATE OF ASSAM AND 3 ORS	MR B K SINGH MS. D PEGU	GA, ASSAM SC, APDCL
13	WITH WP(C)/1191/2022	M/S TROM INDUSTRIES LTD Versus THE STATE OF ASSAM AND 3 ORS	MR B K SINGH MS. D PEGU	GA, ASSAM SC, APDCL
14	WITH WP(C)/1196/2022	M/S TROM INDUSTRIES LTD Versus THE STATE OF ASSAM AND 3 ORS	MR B K SINGH MS. D PEGU	GA, ASSAM SC, APDCL
15	WITH WP(C)/1199/2022	POWER AND INSTRUMENTATION GUJARAT LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MR B K SINGH MS. D PEGU	GA, ASSAM SC, APDCL
HEARING				
16	WP(C)/2797/2014 FIXED	ASSAM ROOFING LTD. Versus THE STATE OF ASSAM AND 4 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.R DUBEY MS. M D BORAH, (R-4 & R-5) MR.S SAMARIA SC, INDUSTRIES
17	WITH WP(C)/2845/2017	ASSAM ROOFING LTD. Versus THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	DR.B AHMED MR. SURAJIT DAS (R-3,4) MR. P P DAS (R-3,4) MR G CHOUDHURY MR.B GOGOI MS S KAUSHIK SC, INDUSTRIES & COMMERCE SC, TAXES

18	WP(C)/6653/2014	SUKHAMAY DEY Versus THE STATE OF ASSAM AND 8 ORS	MR.A J SARMA MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG MR.K BUI	MR.C BARUAH MR S S DEY (SC, GHC) GA, ASSAM SC, AG MR.U K NAIR MR.B GOGOI MR. R K TALUKDAR (R-7) SC, PENSION SC, FINANCE (SC, GHC)
19	WP(C)/2092/2017 WITH LCR	M/S. CINNAMARA ROLLER FLOUR MILLS Versus THE ASSAM POWER DISTRIBUTION CO. LTD and 3 ORS.	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MS.D SWAMI	SC, APDCL MR. P N GOSWAMI

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LEAVE NOTE OF ADVOCATES FOR 03/08/2023

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1)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
2)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
3)	MRS N BARUAH	17-07-2023	To	16-08-2023
4)	MS. K YADAV	19-07-2023	To	09-09-2023
5)	MR R YADAV	19-07-2023	To	09-09-2023
6)	MR. S B PRASAD	21-07-2023	To	04-08-2023
7)	MR M HALOI	26-07-2023	To	04-08-2023
8)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
9)	MR. N BARMAN	27-07-2023	To	04-08-2023
10)	MR. D SARAF	26-07-2023	To	07-08-2023
11)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
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15)	MS. S CHAKRABORTY	31-07-2023	To	04-08-2023
16)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
17)	MR. S SINHA	02-08-2023	To	17-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,3rd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-III, FROM ITEM
NOS. 61-113), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/7626/2016 FIXED	SADHANA ROY Versus STATE OF ASSAM and 3 ORS.	MR K K MAHANTA (Sr. Advocate) MRN M HAZARIKA	MR.B K SARMA SC, SOCIAL WELFARE
2	I.A.(Civil)/2313/2021 FIXED in WP(C)/2640/2019	MANOJ KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, FOREST
	WITH WP(C)/2640/2019	MANOJ KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	ADDL. AG, ASSAM
3	WP(C)/3590/2021	FAKAR UDDIN BARBHUIYA Versus THE UNION OF INDIA AND 3 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	ASSTT.S.G.I.
4	WP(C)/4139/2021 FIXED	SHIV NARAYAN BALAI Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR. B CHAKRAVARTY (r-4) MS. B SARMA (r-4) MS. B SARMA (r-4) ASSTT.S.G.I.
	WITH I.A.(Civil)/149/2022 in WP(C)/4139/2021	SRI PRAKASH D. Versus SHIV NARAYAN BALAI	MS. B SARMA	MR H BEZBARUA
5	WP(C)/5478/2021 FIXED	BONIL JOHORI Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
BAIL HEARING				
6	AB/2154/2023 FIXED	YEANUR HUSSAIN Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

HEARING

7	WP(C)/5761/2015 FIXED WITH I.A.(Civil)/234/2016 in WP(C)/5761/2015 WITH	MANJU BEGUM Versus THE STATE OF ASSAM AND 3 ORS THE EXECUTIVE OFFICER, Versus MANJU BEGUM and 3 ORS.	MR.S CHAMARIA MR.M PHUKAN MR.D SHARMA MR.M DUTTA MR.M ISLAM	GA, ASSAM MR.M DUTTA(R-3 & 4) MR.M ISLAM(R-3 & 4) GA, ASSAM MR.S CHAMARIA MR.M PHUKAN MR.D SHARMA
8	WP(C)/2163/2009 WITH	BINOD CH. KALITA AND ORS. Versus THE STATE OF ASSAM AND ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY	MR.S S SHARMA GA, ASSAM MS.L SHARMA MR.M DUTTA(R-2 & 3) MRA SHARMA MR.M ISLAM(R-2 & 3) MS.R CHAKRABORTTY MR.B CHETRI SR GA,ASSAM
9	WP(C)/4702/2014 WITH I.A.(Civil)/465/2016 in WP(C)/4702/2014 WITH	SMTI MORJINA BEGUM Versus THE STATE OF ASSAM AND 5 ORS THE EXECUTIVE OFFICER Versus MORJINA BEGUM AND 5 ORS	MR.R HUSSAIN MR.U K NAIR MR. M K BORAH MS.P BORA MR.S S SHARMA MS.L SHARMA MR.M DUTTA MR.B J MUKHERJEE MR.M ISLAM MR.A SHARAN	MR.S S SHARMA(R-5&6) GA, ASSAM MS.L SHARMAR-5and6 MR.M DUTTA(R-5 & 6) MR.B J MUKHERJEE(R-5&6) MR.M ISLAM(R-5 & 6) MR.A SHARAN(R-5&6) SC, FINANCE GA, ASSAM MR.R HUSSAIN MR.U K NAIR MRS M K BORAH MRS.P BORA SC, FINANCE
10	WP(C)/6425/2015 WITH	JAGADISH CH. ROY and 9 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.N SHYAMAL MSW YHOSHII	GA, ASSAMR1,2-7 MR.M DUTTA(R-5 & 6) MR.M ISLAM(R-5 & 6) SC, FINANCE(R3)
11	WP(C)/4756/2016 WITH	AKTARA BANU Versus THE STATE OF ASSAM AND 2 ORS	MR.S A B KHABIR MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR.D SAIKIASr.Adv.R-2 GA, ASSAM MR.S BORA(R-2)
12	WP(C)/1942/2017 WITH	ELIZA BEGUM Versus THE STATE OF ASSAM and 2 ORS.	MR.U K NAIR MR.A CHETRY MR U SARMA MR.M P SARMA MS.P BORGOHAIN	MR.D SAIKIA R-2 GA, ASSAM MR.S BORA(R-2)
13	WP(C)/8150/2017 FIXED	OIL INDIA LTD. Versus THE UNION OF INDIA and 2 ORS.	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID	MR L K RAJKONWAR MRS. A GAYAN MR. G PEGU MR D CHUTIA MR. S CHOUHAN MR. D CHUTIA ASSTT.S.G.I.
14	WP(C)/508/2018	BIJIT KUMAR RAY Versus THE STATE OF ASSAM	MR. M CHANDA MR S CHOUDHURY MR. H DAS	GA, ASSAM

15	WP(C)/1568/2018 FIXED	TINKU KRO AND 4 ORS. Versus KARBI ANGLONG AUTONOMOUS COUNCIL AND 6 ORS.	MR. M SARANIA MD. S U AHMED MR. A I KATHAR MS. I KEITZAR MR. B DEORI MS. S KAUSHIK	MR B D DAS (R5) MR. S C KEYAL, AICTE MR D DAS (R5) MR H K SARMA (R5) MR S K MEDHI, CGC. MR J PAYENG MR S S ROY MR H BEZBARUA (R5) MR. D THAOSEN (R5) SC, K A A C MR J CHUTIA MR. M K CHOUDHURY
16	WP(C)/2702/2018	PADMESWAR BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MS. A HUSSAIN MR R ISLAM	GA, ASSAM
17	WP(C)/2664/2019 WP(C) 2582/2020 WP(C) 2558/2020(BOTH D/O) FIXED	SHREE BALAJI ENTERPRISE Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. S C KEYAL ASSTT.S.G.I.
18	WITH WP(C)/1936/2019	M/S. RHINO PRINT O PACKS Versus UNION OF INDIA AND 6 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
19	WITH WP(C)/2659/2019	SHREE BALAJI POLYMERS Versus UNION OF INDIA AND 6 ORS.	DR. ASHOK SARAF MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
20	WITH WP(C)/2660/2019	M/S. HOMETEK INDIA SNACKS MANUFACTURING CO. Versus UNION OF INDIA AND 6 ORS.	DR. ASHOK SARAF MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
21	WITH WP(C)/2661/2019	NANO STEEL PVT. LTD. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. S C KEYAL ASSTT.S.G.I.
22	WITH WP(C)/2662/2019	SHREE BALAJI UDYOG Versus UNION OF INDIA AND 6 ORS.	DR. ASHOK SARAF MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
23	WITH WP(C)/2668/2019	NORTH EAST WOOD SUPPLY Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
24	WITH WP(C)/2673/2019	M/S. KISHLAY SAVOURY FOODS Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.

25	WITH WP(C)/2677/2019	M/S. PITARJI BIOFUELS Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. S C KEYAL ASSTT.S.G.I.
26	WITH WP(C)/2703/2019	AMIKER ENTERPRISES PVT. LTD. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
27	WITH WP(C)/2715/2019	SAJJAN KUMAR JALAN (HUF) AND ANR. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. S C KEYAL ASSTT.S.G.I.
28	WITH WP(C)/2762/2019	PRATAAP SNACKS LTD. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
29	WITH WP(C)/2764/2019	PRATAAP SNACKS LTD. (UNIT-II) Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
30	WITH WP(C)/4375/2020	M/S KESHARI UDYOG Versus THE UNION OF INDIA AND 6 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	MR. S C KEYAL SC, CENTRAL EXCISE
31	WP(C)/1052/2021	SAURAV ROY Versus THE UNION OF INDIA AND 5 ORS	MR. U K NAIR MRS. S P NAIR MS U SHARMA MR. M P SHARMA	ASSTT.S.G.I.
32	WP(C)/4179/2022 FIXED	ANSULA BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	MR. D P CHALIHA MR M RANA MD. I AHMED	GA, ASSAM
<u>STAY MATTERS</u>				
33	WP(C)/2684/2015	NARESH KUMAR UPADHYAYA Versus THE UNION OF INDIA and 5 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.A BARKAKATI MR.T N SRINIVASAN	C.G.C. MR.S P CHOUDHURY ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 03/08/2023

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1)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
2)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
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16)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
17)	MR. S SINHA	02-08-2023	To	17-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

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[For Thursday,3rd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH(CRP(I/O),CRP
AND MFA) AND CIVIL BENCH(SAO AND FAO)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(CrI.)/631/2022 AB 1918/2022(D/O), FIXED in AB/1918/2022	RUHUL AMIN Versus THE STATE OF ASSAM AND ANR.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA M R Sharma	MR. A M BORA (R2) MR. D K BAIDYA (R2) MS. C CHOUDHURY (R2) PP, ASSAM
HEARING				
2	CrI.A./101/2017 PART-HEARD, WITH LCR 2 FILES, P.B.-1, FIXED	MUSTT HALIMA KHATUN Versus THE STATE OF ASSAM and 2 ORS	MR.J I BORBHUIYA MR.L MOHAN MS. A AHMED MS.F BEGUM	MR. A R SIKDAR MD A ALI PP, ASSAM
3	CrI.A./324/2022 O Y 9 M 21 D :P/H, WITH LCR, FIXED	JAGADISH PASOWAN Versus THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MR A K AZAD MS M ZOMUANPUII MS. D BRAHMA	PP, ASSAM
4	MACApp./767/2022 P/H, WITH LCR, FIXED	DAIBAKI BARUAH AND 2 ORS. Versus NISHA KUMARI AND 2 ORS.	MS RUKMINI BARUA MS PADMINI BARUA	MS. R D MOZUMDAR MS. R D MOZUMDAR MRS N. AGARWAL CHANDAK (R-1) MS. C MOZUMDAR MR. S P SHARMA K DAS
5	RSA/179/2006 WITH LCR	NAZIM UDDIN and ORS Versus SAHAJAN ALI and ORS	N HAQUE S K DEORI K UDDIN H I CHOUDHURY H OJHA B AHMED	

6	RSA/134/2008 WITH LCR	BHUBAN MOHAN DAS Versus SAMARESH BANERJEE and ORS	MR.R P SARMAH MR.A NATH MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.C K S BARUAH MR.B K NATH MS.J RAJKHOWA MR.S N KRISHNATRAYA	MR.R J BORDOLOI MR.P K TALUKDAR MR.T BARUAH
	WITH MC/1980/2010 in RSA/134/2008	MRS.LAKSHMI PRABHA DAS and 6 ORS Versus SAMARESH BANERJEE and ORS	MS.A K CHOUDHURY MR. A NATH MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR. S N KRISHNATRAYA	MR.R J BORDOLOI MR.P K TALUKDAR MR. T BARUAH
7	SAO/4/2011 WITH LCR	AKRAM UDDIN BARBHUIYA and 4 ORS Versus MUSST.MALLIKA BIBI	MR.P K DEKA MR.I H LASKAR MS.I KRISHNATRAIYA MS.S ACHARYYA MR. S ALAM MS.R DEWAN	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MR.S K DEORI MRK UDDIN MR.S R BARBHUIYA
8	MFA/15/2015 WITH LCR, FIXED	UNION OF INDIA Versus M/S INDIAN OIL CORPORATION LIMITED AOD	MSB DEVI MR.B SARMAH(Rly.Adv.) MRS. UMA CHAKRABORTY MS.R CHOUDHURY MS. M CHATTERJEE MS. K KALITA MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
	WITH I.A./70/2015 in MFA/15/2015	UNION OF INDIA Versus M/S INDIAN OIL CORPORATION LIMITED AOD	MSB DEVI MS.R CHOUDHURY MS.R R BORAH	
9	MFA/177/2017 WITH LCR	SMTI JAYANTI DAS Versus THE UNION OF INDIA	MR. S CHAUHAN MR. M A SHEIKH MR.M RAHMAN MR.M HOSSAIN MR. P MAZUMDER MR N ALAM M. BORUAH	C.G.C. MR. B SARMA SC, NF RLY
10	RSA/232/2018 WITH LCR	MD ABDUL RAHIM AND 2 ORS Versus ON THE DEATH OF MUFAJJIL HUSSAIN HIS LEGAL HEIRS MUSSTT KAMALA BIBI AND 9 ORS	DR. B U AHMED MR. T U LASKAR MR. N DHAR MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA MR. A B T HAQUE MR. S DUTTA	MR S DUTTA MR. A K TALUKDAR MR. S ISLAM MR. S ISLAM MR F K R AHMED MR. S SHARMA (R5)
	WITH I.A.(Civil)/2889/2018 in RSA/232/2018	MD ABDUL RAHIM AND 2 ORS Versus ON THE DEATH OF MUFAJJIL HUSSAIN HIS LEGAL HEIRS MUSSTT KAMALA BIBI AND 9 ORS	DR. B U AHMED MR. T U LASKAR MR. N DHAR MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA MR. A B T HAQUE	
	WITH I.A.(Civil)/1471/2021 in RSA/232/2018	ON THE DEATH OF MUFAJJIL HUSSAIN HIS LEGAL HEIRS MUSSTT KAMALA BIBI AND 9 ORS Versus MD ABDUL RAHIM AND 2 ORS	MR. A K TALUKDAR MR. A K TALUKDAR	MR K UDDIN
	WITH I.A.(Civil)/1921/2021 in RSA/232/2018	MD ABDUL RAHIM AND 2 ORS Versus ON THE DEATH OF MUFAJJIL HUSSAIN HIS LEGAL HEIRS	MR. T U LASKAR MR. N DHAR MR K UDDIN	MR. A K TALUKDAR

	WITH I.A.(Civil)/2483/2021 in RSA/232/2018	ON THE DEATH OF MUFAJJIL HUSSAIN, HIS LEGAL HEIRS AND ORS Versus MD ABDUR RAHIM AND 7 ORS.	MR. A K TALUKDAR MR. S ISLAM MR S I KHAN	DR. B AHMED GA, ASSAM
11	MACApp./775/2018 WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus SMT MAMI BHAGAWATI AND 5 ORS	MR S DUTTA MS. M CHOUDHURY MR. C SHARMA MR. R A HAZARIKA MR. SIDHANT DUTTA	MR. S C BISWAS MR. R GOSWAMI MS. M SAIKIA (R4) MS. P BORTHAKUR (R4) MS A BORAH (R1) MS. J GHOSH (R1)
	WITH I.A.(Civil)/3107/2018 in MACApp./775/2018	ORIENTAL INSURANCE COMPANY LTD Versus SMT MAMI BHAGAWATI AND 5 ORS	MS. M CHOUDHURY MR. C SHARMA MR. R A HAZARIKA MR. SIDHANT DUTTA	
	WITH I.A.(Civil)/1673/2023 in MACApp./775/2018	ORIENTAL INSURANCE CO. LTD. Versus SMT MAMI BHAGAWATI AND 4 ORS	MR SISHIR DUTTA MR. SIDHANT DUTTA	MR. S C BISWAS MS. J GHOSH
12	MACApp./822/2018 WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus SMTI SANTWANA GOSWAMI AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A J SAIKIA (R- 5) MR. M DUTTA (R-1) MR. S BORTHAKUR MR P BORTHAKUR MR. R DEV MS S DEV (R-1) MR. U K DUTTA MR. B KAKATI MS B KASSHYAP MR. D GOGOI MR J MAHANTA (R-1) MR. D RAJKHOWA MS. C HAZARIKA
13	RFA/26/2019 CAVT. NO.0058/2019	M/S JUPITER REAL ESTATE PVT LTD AND ANR Versus UNION OF INDIA AND 3 ORS	MR K K MAHANTA MR. R K BHUYAN MR. B CHAKRABORTY MR K L GUPTA MR. K SINGHA MR. S G BHATTACHARJEE MR. M KASHYAP MR. A SALAMUDDIN	GA, ASSAM MR. B SARMAH MR. B SARMA MR. B SARMA SC, NF RLY FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 03/08/2023

1)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday, 3rd August 2023]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
1 WP(C)/2538/2014	ABDUL MATIN BARBHUIYA Versus HINDUSTAN PAPER CORPORATION LIMITED and 2 ORS	MR. T U LASKAR MR.N DHAR MR .B MALAKAR	MS.M HAZARIKA MS.J HAZARIKA MS.E BHARALI
2 WP(C)/5866/2014 WITH LCR	BUILDWORTH SHRAMIK UNION Versus THE MANAGEMENT OF M/S BUILDWORTH PVT. LTD.	MR.A DASGUPTA MR.B DAS MS.B DAS	MR.S CHOUDHURY MR.L P SHARMA
3 WP(C)/8/2015 WITH LCR	THE UNION OF INDIA Versus THE GENERAL SECRETARY, RAIL MAZDOOR UNION	MR.D K DEY MS.M PURAKAYASTHA	MR.C S HAZARIKA MD.M U AHMED MS.M BORAH MS.M SHARMA
WITH 4 WP(C)/6905/2014	THE UNION OF INDIA Versus THE GENERAL SECRETARY, RAIL MAZDOOR UNION	MR.D K DEY	MR.C S HAZARIKA MD.M U AHMED MS.M BORAH MS.M SHARMA
WITH 5 WP(C)/9/2015	THE UNION OF INDIA Versus THE GENERAL SECRETARY, RAIL MAZDOOR UNION	MR.D K DEY MS.M PURAKAYASTHA	MR.C S HAZARIKA MD.M U AHMED MS.M BORAH MS.M SHARMA
6 WP(C)/401/2015	INDIAN TEA ASSOCIATION and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR.D BARUAH MS.B DAS MR.N B P SINGHA	GA, ASSAM MR.A BHATTACHARJEE(R-4) MR.S SARMA MR.P KALITA(R-4) SC, LABOUR & UNEMPLOYMENT
7 WP(C)/1062/2015 WITH LCR	THE MANAGEMENT OF M/S EMAMI LIMITED, Versus MD. AZAHARUDDIN AHMED and 15 ORS.	MR.S N SARMA MR.K KALITA MR.S CHOUDHURY MS.P KHOUND MR.A JAHID	MR.A D GUPTAR- 1 to 15 MR.S CHAKRABORTY(R- 1 to 15) MS.B DAS(R- 1 to 15)
8 WP(C)/1102/2015 WITH LCR	THE MANAGEMENT OF UCO BANK Versus MD. MATIUR RAHMAN and ANR	MR.S N SARMA MR.A J DAS MR.N BARUAH	MR.A KHALEQUER-1 MR.Z KHALID(R-1)

9	WP(C)/1112/2015 WITH LCR	AKHIL BHARATIYA CHAH MAZDOOR SANGHA Versus THE MANAGEMENT OF M/S BHOOTIACHANG TEA ESTATE	MR A DASGUPTA MS.B DAS	MR.S N SARMA MR.K KALITA MS.P KHOUND MR.A JAHID
10	WP(C)/8013/2015	UNION BANK OF INDIA Versus THE UNION OF INDIA AND ANR	MR.R THAKURIA MR.L P SHARMA	ASSTT.S.G.I.
11	WP(C)/56/2016 CAVT. NO. 1638/15 WITH CAVT. 1638/2015 (D/O), WITH LCR	MANAGEMENT OF HUKANPUKHURI TEA ESTATE Versus THE STATE OF ASSAM and 14 ORS.	MR. P KALITA MR. T GOSWAMI	GA, ASSAM R-1,2 and 3 MR. A BHATTACHARJEE (FOR CAVEATOR) MS. P KALITA (FOR CAVEATOR)
12	WP(C)/416/2016	M/S MOTHOLA TEA ESTATE Versus THE STATE OF ASSAM AND 2 ORS	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR S DATTA	GA, ASSAM MS.J RAJKUMARI R-3 MR.S BORA(R-3)
13	WP(C)/5069/2016 WITH LCR	AIR INDIA LIMITED Versus THE UNION OF INDIA and 3 ORS	MR.A K K SARKAR MR.T K BORA MR.R N MAJUMDAR	MR.S DASGUPTA(R-3) C.G.C. MR.K K PARASAR(R- 1,2&4) MRJ K KARR-3 ASSTT.S.G.I.
14	WP(C)/670/2017	MADAN MOHAN PATHAK Versus THE UNION OF INDIA and 5 ORS.	MR. K N CHOUDHURY MR.U K NAIR MS U DAS MISS. R R KAKATI MR.N I KHAN MR. P DUTTA	MR.G J SHARMA MR.S NATH(R- 2-5) ASSTT.S.G.I.
15	WP(C)/2933/2020 WITH CAVT. NO. 246/2020, WITH LCR 3 FILES	AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORTS DEVELOPMENT AUTHORITY (APEADA) Versus THE UNION OF INDIA AND 2 ORS	MR. K N CHOUDHURY	MR. L C DEY MR H Dey ASSTT.S.G.I.
16	WP(C)/3871/2020 WITH LCR	JATIN RAJKONWAR AND 6 ORS. Versus UNION OF INDIA AND 2 ORS.	MR A DASGUPTA MR. A D GUPTA MS. B DAS	MR G N SAHEWALLA, (R- 2,R-3) MR. A K DUTTA MR H K SARMA, (R-2,R-3) MR M SAHEWALLA, (R-2,- -3) MS T J SAHEWALLA, (R-2,- -3) ASSTT.S.G.I.
17	WP(C)/6637/2022	GANAKPARA FISHERY CO OP SOCIETY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN B B HUSSAIN	GA, ASSAM SC, AFDC
18	WITH WP(C)/6039/2022	GANAKPARA FISHERY CO OP SOCIETY LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR B D DAS MR H K SARMA MR. D THAOSEN MS K PHUKAN	MR S DAS (r-6) GA, ASSAM SC, AFDC

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15)	MS. S CHAKRABORTY	31-07-2023	To	04-08-2023
16)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
17)	MR. S SINHA	02-08-2023	To	17-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 94-140), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/2142/2007 FIXED	MD. BASERUDDIN and ORS Versus THE STATE OF ASSAM AND ORS	MR.A SHARIF MR A R BHUIYAN MS.S BORO	GA, ASSAM MR P S DEKA, SC, REVENUE DEPARTMENT
	WITH			
2	WP(C)/1916/2016	MD. SABED ALI and 78 ORS Versus THE STATE OF ASSAM AND ORS	MR M H AHMED MR. M A SHEIKH MR.M HOSSAIN MS C BORAH MS.F INTAZ M R CHOUDHURY MR.K U AHMED	GA, ASSAM MS.A KAUSHAR(R- 5&6) MR A BHATTACHARYA, SC, REVENUE DEPARTMENT MR.S ISLAM(R- 5&6) MR.A CHOUDHURY R- 5and6 MS.M KONCH(R- 5&6)
	WITH			
3	WP(C)/772/2017	MOFAZZEL HUSSAIN and 73 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR.A SHARIF MR S BORTHAKUR MR. S U AHMED MS.P BARMAN MR.S ZAMAN MR. B HUSSAIN	GA, ASSAM MR P S DEKA, SC, REVENUE DEPARTMENT
OLD PENDING CASES (MORE THAN 10 YEARS)				
4	WP(C)/2824/2011	INDRESWAR GOGOI Versus ASSAM STATE AGRICULTURAL MARKETING BOARD and ORS	MR.Y S MANNAN MR.S MUNIR MS.U SARMA	MR.M PHUKAN SC, A S A M B
5	WP(C)/4184/2011	RABEN CHANDRA DAS Versus THE STATE OF ASSAM AND ORS	MR.M U MONDAL MR.H R AHMED MD.S ALI	GA, ASSAM MR.B K SARMA SC, SOCIAL WELFARE
6	WP(C)/4248/2011	TRILOCHAN PATRA Versus THE UNION OF INDIA and ORS	MR.G N SAHEWALLA MR.MD ASLAM MS.J BORA MR.P DEKA	MR.M BHAGABATI C.G.C. MR G PEGU, CGC ASSTT.S.G.I. MS.H TERANGPI

7	WP(C)/4338/2011	PABINDRA CHANDRA DAS Versus THE STATE OF ASSAM AND ORS	MR.A TALUKDAR MR.M K MISRA MR.M CHOUDHURY MR. M MAHANTA MR.A GOGOI L SANGTAM	GA, ASSAM
8	WP(C)/5262/2011	SOMITRA CHAKRABORTY Versus THE STATE OF ASSAM AND ORS	MR.R K DUTTA MR.U J SAIKIA	GA, ASSAM
HEARING				
9	WP(C)/741/2014 WITH LCR	M/S ASSAM STATE TEXTILE CORPORATION LTD. Versus THE STATE OF ASSAM AND 16 ORS	MR. G CHOUDHURY MR.A K HALOI MR.P BARUAH	MR A DASGUPTA (R-3,4,15) MR. S DAS (R-3,4,15) MR.S SARMA MR K DAS (R-3,4,15) SC, L C MR.M BARUAH MR.S K SWARGIARY
WITH MC/1196/2014 in WP(C)/741/2014		DHIRENDRA CHANDRA SARMA and ORS. Versus M/S ASSAM STATE TEXTILE CORPORATION LTD. and ORS.	MR.S DAS MR.N BARUAH MR.H GOGOI MR.S K SWARGIARY	MR. G CHOUDHURY MR.S SARMA MR.A K HALOI MR.P BARUAH SC, L C
WITH I.A./1696/2016 in WP(C)/741/2014		BIRENDRA CHANDRA TALUKDAR and ANR Versus M/S ASSAM STATE TEXTILE CORPORATION LTD. and 15 ORS.	APPLICANT-IN-PERSON	MR. G CHOUDHURY MR.S DAS MR.S SARMA MS.P BARUAH MR.A K HALOI MR.M BARUAH SC, L C MR.S K SWARGIARY
WITH I.A.(Civil)/2014/2016 in WP(C)/741/2014		M/S ASSAM STATE TEXTILE CORPORATION LTD. Versus THE STATE OF ASSAM AND 16 ORS	MR. G CHOUDHURY MR.A K HALOI MR.P BARUAH	MR.S DAS MR.S SARMA MR.M BARUAH MR.S K SWARGIARY SC, L C
10	WP(C)/7688/2015 FIXED	SABITA TAMULI Versus THE STATE OF ASSAM AND 4 ORS	MR.U K NAIR MR. R KALITA MR.A CHETRY MR.H K DAS MR.W YHOSHII MR H AGARWAL MR. J. SINGH MR.M P SARMA	MR.S N SARMA-R-4 and 5 MR. SURAJIT DAS (r-5,6) MR. P P DAS (r-5,6) MR.K KALITA(R-4 & 5) MR.S CHOUDHURY(R-4 & 5) MS. M D BORA, SC, AIDC MR.A J MAHANTA(R-4 & 5) SC, INDUSTRIES MR.A JAHID(R-4 & 5) MR.S SAMARIA

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LEAVE NOTE OF ADVOCATES FOR 03/08/2023

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1)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
2)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
3)	MRS N BARUAH	17-07-2023	To	16-08-2023
4)	MS. K YADAV	19-07-2023	To	09-09-2023
5)	MR R YADAV	19-07-2023	To	09-09-2023
6)	MR. S B PRASAD	21-07-2023	To	04-08-2023
7)	MR M HALOI	26-07-2023	To	04-08-2023
8)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
9)	MR. N BARMAN	27-07-2023	To	04-08-2023
10)	MR. D SARAF	26-07-2023	To	07-08-2023

11)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
12)	MR. P MAHANTA	31-07-2023	To	04-08-2023
13)	MR. B RAHMAN	02-08-2023	To	11-08-2023
14)	MR J DAS	31-07-2023	To	01-09-2023
15)	MS. S CHAKRABORTY	31-07-2023	To	04-08-2023
16)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
17)	MR. S SINHA	02-08-2023	To	17-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday, 3rd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CRIMINAL BENCH(CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2694/2023	MOTLEB ALI @ ABDUL MOTLEB ALI Versus THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
2	Bail Appln./2695/2023	SEKENDER ALI Versus THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR MR. W I CHOUDHURY	PP, ASSAM
3	Bail Appln./2696/2023	FIRDUN ALI Versus THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM
4	Bail Appln./2699/2023	BIPUL RABHA AND ANR. Versus THE STATE OF ASSAM	MR D KALITA	PP, ASSAM
5	Bail Appln./2700/2023	KABIR AHMED AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
6	Bail Appln./2702/2023	BIMAL CHETRY @BIMAL Versus THE STATE OF ASSAM	MR D KALITA	PP, ASSAM
7	Bail Appln./2704/2023	MOSPIQUL KHAN Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. M MALAKAR MR D PEGU MR. R KONWAR	PP, ASSAM
8	Bail Appln./2706/2023	FARUK ALI @ ABDUL FARUK Versus THE STATE OF ASSAM	MR G PHUKAN MS. A GOGOI	PP, ASSAM
9	Bail Appln./2709/2023	MD. ABDUL KARIM @ ABDUL KARIM Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
MOTION				
10	AB/2532/2023 FIXED	ALI AKBAR Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM

11	AB/2668/2023	RATUL BORO Versus THE STATE OF ASSAM	MR. B PHUKAN MR. H KHAKLAERY	PP, ASSAM
12	AB/2670/2023	MD. BABU ALI @ RIYAJUL HOQUE @ IYAJUL HOQUE Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
13	AB/2673/2023	ATABUR RAHMAN Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. J ALI	PP, ASSAM
14	AB/2678/2023	GHANA KANTA PHUKAN Versus THE STATE OF ASSAM	DR P C MAZUMDAR MS. S PHUKAN MR T MAZUMDAR	PP, ASSAM
15	AB/2680/2023	HITESH BAISHYA @ PRANAY BAISHYA Versus THE STATE OF ASSAM	MR S H SIKDAR	PP, ASSAM
16	AB/2682/2023	CHILARAM NARZARY Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM
<u>ADMISSION</u>				
17	Crl.A./280/2023	SOMER ALI AND 5 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
	WITH I.A.(Crl.)/666/2023 in Crl.A./280/2023	SOMER ALI AND 5 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
18	Bail Appln./3651/2022 WITH LCR	TIKENDRA CHUTIA AND ANR Versus THE STATE OF ASSAM	MR. U DUTTA MR. B. KUMAR	PP, ASSAM
	WITH I.A.(Crl.)/359/2023 in Bail Appln./3651/2022	SANJIB CHUTIA, Versus THE STATE OF ASSAM,	MR. U DUTTA MR. B. KUMAR	PP, ASSAM
19	Bail Appln./1583/2023 WITH OFFICE NOTE, LCR FILE	ABINASH BORAH AND 6 ORS Versus THE STATE OF ASSAM	MS M DAS FOR LEGAL AID	PP, ASSAM
20	Bail Appln./1943/2023 FIXED	RIFATUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. S Y AHMED MR. N H BARBHUIYA	PP, ASSAM
21	Bail Appln./2258/2023 WITH LCR	ARUP DEKA Versus THE STATE OF ASSAM	MR. T HUSSAIN MR H ROHMAN	PP, ASSAM
22	Bail Appln./2394/2023 FIXED	IMRAN HUSSAIN Versus THE STATE OF ASSAM	MR K BHUYAN MR. M U E BHUYAN	PP, ASSAM
23	Bail Appln./2483/2023 FIXED.	ASHRAFUL ALI AND ANR Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
24	Bail Appln./2497/2023 FIXED	TIRTHESWAR @ AKASH BORAH Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
<u>BAIL HEARING</u>				
25	AB/3669/2022 FIXED	SUJIT SAHA Versus THE STATE OF ASSAM	MR. R ALI H A AHMED	PP, ASSAM

26	WITH AB/3319/2022	FARUK ABDULLAH Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
27	AB/206/2023 FIXED	BHUMA CHOUDHURY Versus THE STATE OF ASSAM	A CHOUDHURY MR N HAQUE	PP, ASSAM
28	I.A.(CrI.)/482/2023 in AB/1868/2023	SANJAY JAIN Versus THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
	WITH AB/1868/2023	SANJAY JAIN Versus THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
29	AB/911/2023 FIXED	ABUL QUASIM KHAN @ ABDUL QUASIM KHAN Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM	PP, ASSAM
30	AB/941/2023 FIXED	MD. ABDUL AWAL SK Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB MS. R R BORAH	PP, ASSAM
31	AB/1183/2023 FIXED	AKASH ALI Versus THE STATE OF ASSAM	MR. A K SHARMA MR R KASHYAP MR. A AHAD	PP, ASSAM
32	AB/1649/2023 FIXED	GOLAM HUSSAIN MOLLAH @ GOLAM HUSSAIN Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
33	AB/2003/2023 FIXED	FAKAR UDDIN Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. K MOHAMMED MR. INDRAJIT BHUYAN	PP, ASSAM
34	AB/2060/2023 FIXED	SHUKUR ALI Versus THE STATE OF ASSAM	MR. R Deka S I AKAND	PP, ASSAM
35	AB/2128/2023 WITH LCR, FIXED	AFAJ UDDIN AND 3 ORS Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
36	AB/2240/2023 FIXED	KANDARPA HALOI AND 4 ORS Versus THE STATE OF ASSAM	MR. K N KALITA MS. P BORAH MR B ISLAM	PP, ASSAM
37	AB/2281/2023 FIXED	MD. ISKE ALAM Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM
38	AB/2291/2023	JITU SARMA @ JITUMONI SARMA Versus THE STATE OF ASSAM	L K BORAH	PP, ASSAM
39	AB/2342/2023 WITH CASE RECORD, FIXED	AMINUR ALI @ AMINUR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM	MR. M A SHEIKH MR. M HOSSAIN MR S H MONDAL	PP, ASSAM
40	AB/2386/2023 FIXED	RITUPON GOGOI @ RITUPARNA GOGOI Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA	PP, ASSAM
41	AB/2416/2023 FIXED	JUGAL CHANDRA POLENG Versus THE STATE OF ASSAM	MR J PAYENG	PP, ASSAM
42	AB/2441/2023 FIXED	TAZUL ISLAM @ TAZ UDDIN Versus THE STATE OF ASSAM	DR. B AHMED MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	PP, ASSAM

ORDERS

43	I.A.(CrI.)/731/2019 WITH OFFICE NOTE, LCR 5 FILES, B/O in CrI.A./332/2019 WITH CrI.A./332/2019	OSMAN ALI Versus THE STATE OF ASSAM AND ANR	MR G SAROWAR MR. N UDDIN MR. M ISLAM MS. K JAIN	PP, ASSAM
44	CrI.A./173/2023 B/O	ALTAH HUSSAIN Versus PIAR ABDUL KHALEQUE AND ANR.	MR G SAROWAR MR. N UDDIN MR. M ISLAM MS. K JAIN MR K BHUYAN MR. M U E BHUYAN	MR N AHMED MR. S RANA MR. G P CHETIA PP, ASSAM MR. J AHMED (R-1) MR A HAQUE (R-1) R BEGUM (R-1) H G DAISY MR. R ISLAM (R-1) MR N ZAMAN (R-1) PP, ASSAM
45	I.A.(CrI.)/331/2023 WITH LCR 5 FILES, FIXED in CrI.A./140/2023 WITH CrI.A./140/2023	AMIR ALI Versus THE STATE OF ASSAM AND ANR. AMIR ALI @ DHOLA Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MS. P BORAH MR S BORTHAKUR MS. P BORAH	PP, ASSAM MD. S ALOM (R-2) MR. M S ALAM (R-2) MR S J SHAMIM (R-2) PP, ASSAM
HEARING				
46	CrI.A./87/2023 <u>5 Y 5 M 25 D</u> :WITH LCR 2 FILES, FIXED	BIPLAB BAIDYA Versus THE UNION OF INDIA AND ANR.	MR. M BISWAS MS M DAS MR P TALUKDAR S K DAS	SC, NCB

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LEAVE NOTE OF ADVOCATES FOR 03/08/2023

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1)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
2)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
3)	MRS N BARUAH	17-07-2023	To	16-08-2023
4)	MS. K YADAV	19-07-2023	To	09-09-2023
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THE GAUHATI HIGH COURT AT GUWAHATI

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday, 3rd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 19

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 MACApp./256/2023	NATIONAL INSURANCE CO. LTD. Versus KAMRUL ISLAM AND 3 ORS.	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	DR. B AHMED MR. N HAQUE (r-1,2) MR K UDDIN (r-1,2) MR. A K AZAD (r-1,2)
WITH I.A.(Civil)/1875/2023 in MACApp./256/2023	NATIONAL INSURANCE CO. LTD. Versus KAMRUL ISLAM AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	DR. B AHMED MR. N HAQUE (r-1,2) MR K UDDIN (r-1,2) MR. A K AZAD (r-1,2)
2 MACApp./259/2023	PRAMILA THAKURIA Versus THE ORIENTAL INSURANCE COM. LTD. A	B R DAS MS M BHARATI	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA
3 MACApp./261/2023	NEW INDIA ASSURANCE COMPANY LTD. Versus SUKRESWARI CHETIA AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA	MRS. S ROY (R1-R4) MR. N DEBNATH (R1-R4)
WITH I.A.(Civil)/1907/2023 in MACApp./261/2023	NEW INDIA ASSURANCE COMPANY LTD. Versus SUKRESWARI CHETIA AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA	
4 MACApp./264/2023	SRI RAJU URANG AND ANR Versus UNITED INDIA INSURANCE CO. LTD	MR N C KALITA MS D N RABHA S I AKAND	
5 MACApp./286/2023	UNITED INDIA INSURANCE COMPANY LTD. Versus PAPU KALITA @ SUNJAN KALITA AND 2 ORS. H	MR. R C PAUL	MR. A SHAKIL (R1)
WITH I.A.(Civil)/2094/2023 in MACApp./286/2023	UNITED INDIA INSURANCE COMPANY LTD. Versus PAPU KALITA @ SUNJAN KALITA AND 2 ORS. H	MR. R C PAUL	MR. A SHAKIL (R1)
ORDERS			
6 Review.Pet./49/2020 IN CRP 6/2007(D/O)	SHRI MAHENDRA NARAYAN NATH Versus ON THE DEATH OF HAREN BORO HIS LEGAL HEIRS AND ORS	MR. A KHANIKAR MS P BORA	

	WITH MC/2571/2014 in Review.Pet./49/2020	MAHENDRA NARAYAN NATH Versus HAREN BORO and 3 ORS.	MR.A KHANIKAR MR.M N NATH MRS.P BORA AMICUS CURIAE	MR.H R A CHOUDHURY MR.R A CHOUDHURY MR.A ALAM
	WITH I.A./856/2016 in Review.Pet./49/2020	MAHENDRA NARAYAN NATH Versus HAREN BORO and 3 ORS.	MR.A KHANIKAR MR.K GOGOI AMICUS CURIAE MR.M N NATH MRS.P BORA	MR.H R A CHOUDHURY MR.R A CHOUDHURY MR.A ALAM
	WITH I.A./857/2016 in Review.Pet./49/2020	MAHENDRA NARAYAN NATH Versus HAREN BORO and 3 ORS.	MR.A KHANIKAR MR.K GOGOI AMICUS CURIAE MR.M N NATH MRS.P BORA	MR.H R A CHOUDHURY MR.R A CHOUDHURY MR.A ALAM
	WITH I.A./859/2016 in Review.Pet./49/2020	MAHENDRA NARAYAN NATH Versus HAREN BORO and 3 ORS.	MR.A KHANIKAR MR.K GOGOI AMICUS CURIAE MR.M N NATH MRS.P BORA	MR.H R A CHOUDHURY MR.R A CHOUDHURY MR.A ALAM
7	MACApp./337/2021 WITH LCR, B/O	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus SMTI NAMITA KALINDI and 2 ORS	MR. A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH	MR. R K JAIN MR.P SUNDI(R-1) MR.T C KHETRI(R-1)
8	CRP/133/2022 B/O	MD ALIM UDDIN LASKAR AND 3 ORS Versus MAHMUD HUSSAIN LASKAR	MR. T U LASKAR MR E AHMED	MR M J QUADIR MR S S ISLAM
9	I.A.(Civil)/3196/2022 B/O in MACApp./769/2022 WITH MACApp./769/2022	NEW INDIA ASSURANCE CO. LTD. Versus ROSEMI PHANGCHOPI AND 5 ORS.	MR. K K BHATTA MS JONA TALUKDAR	
		NEW INDIA ASSURANCE CO. LTD. Versus ROSEMI PHANGCHOPI AND 5 ORS.	MR. K K BHATTA MS JONA TALUKDAR	MR J I MONDAL MR A N IQBAL MR A N IQBAL MR A HAI MR A HAI
10	MFA/10/2023 WITH LCR, FIXED	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus MD BAHECHER ALI KHAN AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA	MR. P HAZARIKA (r-3,4) MR B K BORAH (r-3,4) MR. H S BORAH (r-3,4) MR I HAQUE (r-1)
	WITH I.A.(Civil)/291/2023 in MFA/10/2023	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus BAHECHER ALI KHAN AND 3 ORS.	MR. R GOSWAMI MR. R GOSWAMI	
11	MC/54/2023 in MACApp./12982/2018 WITH MACApp./12982/2018 (Filing Number)	SMTI. BABITA HAZARIKA AND 4 ORS. Versus SRI BHAKTI NATH AND 2 ORS.	MR S DEKA	
		SMTI BABITA HAZARIKA AND 4 ORS Versus SRI BHAKTI NATH AND 2 ORS		
12	MC/57/2023 IN MAC.APP. 199/2023(D/O) in MACApp./199/2023	OJUFA KHATUN Versus BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED AND 2 ORS.	MR. DITUL DAS	
13	MACApp./100/2023 B/O	NEW INDIA ASSURANCE CO. LTD. Versus ISHWARI CHETRY AND 7 ORS. F	MR. R K BHATRA MR. A SAIKIA MS P HAJURI MS R GANGAWAT	MR. S CHAMARIA (R1) MR A N SARMAH (R1) MR M M ZAMAN (R1)
	WITH I.A.(Civil)/1540/2023 in MACApp./100/2023	NEW INDIA ASSURANCE CO. LTD. Versus ISHWARI CHETRY AND 7 ORS. F	MR. R K BHATRA MR. A SAIKIA MS P HAJURI MS R GANGAWAT	MR. K K BHATTA MS JONA TALUKDAR (r-8) MS R DEVI (r-8)

	WITH I.A.(Civil)/1545/2023 in MACApp./100/2023	NEW INDIA ASSURANCE CO. LTD. Versus ISHWARI CHETRY AND 7 ORS. F	MR. R K BHATRA MR. A SAIKIA MS P HUJURI MS R GANGAWAT	MR. K K BHATTA MS JONA TALUKDAR (r-8) MS R DEVI (r-8)
14	I.A.(Civil)/221/2023 IN MAC.APP. 726/2018(D/O) in MACApp./726/2018 WITH MC/5/2023	RAJASHREE PHUKAN AND 2 ORS Versus KRISHNA PD. SHARMA AND 2 ORS	MR. A R AGARWALA	
15	I.A.(Civil)/564/2023 in FAO/51/2022 WITH FAO/51/2022	RAJASHREE PHUKAN AND 2 ORS Versus KRISHNA PD. SHARMA AND 2 ORS. INDIA CLUB, GUWAHATI AND 4 ORS. Versus BINOD DAS	MR. A R AGARWALA MR. N BHARALI	MR. D MOZUMDER S ALI (r-3) S ALI (r-3) MR. N BHARALI (R-1,2,3,4,5) MR. R BARUAH (R-1,2,3,4,5) MR A RAHMAN (r-3) MS G Gayan (R-1,2,3,4,5)
16	WITH Review.Pet./171/2022 in FAO/51/2022 I.A.(Civil)/732/2023 in MFA/1237/2023 WITH MFA/1237/2023 (Filing Number) WITH I.A.(Civil)/1238/2023 (Filing Number)	BINOD DAS Versus INDIA CLUB, GUWAHATI AND 4 ORS . THE TATA AIG GENERAL INSURANCE CO. LTD. Versus BINA KARMAKAR AND ANR.	MR. D MOZUMDER MR. S BISWAS MS D DEVI MR. K K BHATTA MR A SHARMA MRS. P GOSWAMI	
17	I.A.(Civil)/1319/2023 WITH LCR in MFA/28/2023 WITH MFA/28/2023	THE TATA AIG GENERAL INSURANCE CO. LTD. Versus BINA KARMAKAR AND ANR. B THE TATA AIG GENERAL INSURANCE CO. LTD. Versus BINA KARMAKAR AND ANR. B M/S TRISHNA DHABA, Versus EMPLOYEES STATE INSURANCE CORPORATION AND 5 ORS	MR. K K BHATTA MR. K K BHATTA MR N N UPADHYAYA MR. I RASUL	
18	I.A.(Civil)/1357/2023 IN MAC.APP. 363/2019(D/O) in MACApp./363/2019	M/S TRISHNA DHABA Versus EMPLOYEES STATE INSURANCE CORPORATION AND 5 ORS UNITED INDIA INSURANCE COMPANY LTD., Versus RAJYA BALA DAS @ RAJYA ROY AND 5 ORS.	MR N N UPADHYAYA MR. S SHARMA MR. I RASUL MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
19	I.A.(Civil)/1698/2023 MFA 123/2022(D/O) in MFA/123/2022	ORIENTAL INSURANCE COMPANY LTD. Versus MD. ABDUL KARIM	MR SISHIR DUTTA MR. SIDHANT DUTTA	MR. I A TALUKDAR
20	I.A.(Civil)/1884/2023 in MFA/15/2023	SHAHITA @ SHABITA @ SAHITA NARZARY AND ANR Versus UNITED INDIA INSURANCE COMPANY LIMITED. AND ANR.	MR. I A TALUKDAR	MR. R C PAUL

	WITH MFA/15/2023	UNITED INDIA INSURANCE COMPANY LIMITED. Versus SHAHITA @ SHABITA @ SAHITA NARZARY AND ORS .	MR. R C PAUL	MR. I A TALUKDAR MR. B HUSSAIN
21	I.A.(Civil)/1959/2023 in CRP/61/2017 WITH CRP/61/2017	NIRMAL DAS, Versus SASWATI ROY,	MS. A B KAYASTHA MR. A N I HUSSAIN	
22	I.A.(Civil)/2059/2023 B/O in MACApp./868/2022 WITH MACApp./868/2022	NIRMAL DAS Versus SASWATI ROY BABITA DAS, Versus M/S UNITED INDIA INSURANCE COMPANY LIMITED	MR.R DUBEY MS.A B KAYASTHA MS.M SAIKIA MR.A K DAS MR. S RAHMAN MR A N IQBAL	MR V K BAROOAH
		M/S UNITED INDIA INSURANCE COMPANY LIMITED Versus BABITA DAS AND 3 ORS	MR. K K DEY MR V K BAROOAH	MR. S RAHMAN (R-1) MR A N IQBAL (R-1)
	WITH I.A.(Civil)/3814/2022 in MACApp./868/2022	M/S UNITED INDIA INSURANCE COMPANY LIMITED Versus BABITA DAS AND 3 ORS	MR V K BAROOAH MR V K BAROOAH	
23	I.A.(Civil)/2147/2023 in MACApp./15865/2022 WITH MACApp./15865/2022 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. Versus ANNANDA DAS AND 2 ORS.	MR SISHIR DUTTA MS S MOCHAHARI MR S DUTTA	
		ORIENTAL INSURANCE COMPANY LTD Versus ANNANDA DAS AND 2 ORS . A	MR S DUTTA	
	WITH I.A.(Civil)/15867/2022 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus ANNANDA DAS AND 2 ORS . A	MR S DUTTA	
24	I.A.(Civil)/2149/2023 in MACApp./3874/2023 WITH MACApp./3874/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. Versus SARALA DEVI AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
		ORIENTAL INSURANCE COMPANY LTD. Versus SARALA DEVI AND 4 ORS. E	MS. R D MOZUMDAR	
25	I.A.(Civil)/2157/2023 in MACApp./7876/2023 WITH MACApp./7876/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. Versus PORISHMITA CHUTIA BORPATRA GOHAIN @ POPISMITA CHUTIA BORPATRA GOHAIN AND 6 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
		ORIENTAL INSURANCE COMPANY LTD. Versus PORISHMITA CHUTIA BORPATRA GOHAIN @ POPISMITA CHUTIA BORPATRA GOHAIN AND 6 ORS. A	MS. R D MOZUMDAR	

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LEAVE NOTE OF ADVOCATES FOR 03/08/2023

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1)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
2)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,3rd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CRIMINAL BENCH(CRL.APP.))
,ALONG WITH THE FOLLOWING MATTERS

OLD PENDING HEARING MATTERS WILL NOT
BE ALLOWED TO BE ADJOURNED, LEARNED
ADVOCATES ARE HEREBY REQUESTED TO BE
PRESENT.IN ABSENCE OF LEARNED COUNSELS,
MATTER WILL BE TAKEN UP BY APPOINTING
AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2533/2023 FIXED	JIBAN DAS Versus THE STATE OF ASSAM	MR. A M KHAN MR KUTUB ALI	PP, ASSAM
2	WITH AB/2529/2023	ALTAF HUSSAIN Versus THE STATE OF ASSAM	MR J ISLAM	PP, ASSAM
3	Bail Appln./2692/2023	MUSFIKUR RAHMAN Versus THE STATE OF ASSAM	MR G CHAMUAH MR J A AHMED	PP, ASSAM
4	Bail Appln./2703/2023	AJIT DAS AND ANR Versus THE STATE OF ASSAM	MR. B DEORI	PP, ASSAM
5	Bail Appln./2711/2023	JAYANTA DAS Versus THE STATE OF ASSAM	MR. N MAHAJAN	PP, ASSAM
<u>MOTION (AB)</u>				
6	AB/2667/2023	AMIRUL ALI @ AMINUL ALI Versus THE STATE OF ASSAM	MD A ALI MR. S I TALUKDAR	PP, ASSAM
7	AB/2679/2023	ROBIN RAHANG Versus THE STATE OF ASSAM	MR P DEKA MR. B BORAH	PP, ASSAM
8	AB/2681/2023	BABUL ROY Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. A B T HAQUE	PP, ASSAM

TOP OF THE LIST

9	Crl.Rev.P./253/2009 FIXED	MD DUDU HUSSAIN Versus THE STATE OF ASSAM	MR.I CHOUDHURY MR. K GOSWAMI (Amicus Curiae) MSS DEVI MS.S BEGUM MISSM CHUTIYA MRS.S P HUSSAIN	PP, ASSAM
MOTION				
10	Crl.Pet./976/2022 FIXED	MARCOFED (NAGALAND STATE CO OPERATIVE MARKETING AND CONSUMERS FEDERATION LTD) Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
11	Tr.P.(Crl.)/23/2023	KANCHAN DUTTA Versus RAJASHRI DAS @ RAJASHRI DUTTA	MR. S C BISWAS MS. U NANDA MR. P S BISWAS MS A BORAH MS. J GHOSH	
12	Crl.Rev.P./290/2023 FIXED	MASTUFA UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR J M SULAIMAN	PP, ASSAM
13	Crl.Rev.P./292/2023	MD. SAMIR AHMED Versus THE STATE OF ASSAM	MR M RANA MD. I AHMED	PP, ASSAM
14	Crl.Rev.P./293/2023	MD. FAKAR UDDIN Versus THE STATE OF ASSAM AND ANR	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR	PP, ASSAM
15	Crl.Rev.P./294/2023	HEMANTA KUMAR DAS Versus PRATIBHA RANI DAS	MR S DAS MR. R MAJUMDAR	
16	Crl.Pet./752/2023 FIXED	NURUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	PP, ASSAM
17	Crl.Pet./756/2023 FIXED	MALAY MUKHARJEE Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MR. R BARTHAKUR MR. M S HUSSAIN	PP, ASSAM
18	Crl.Pet./777/2023	RAMENDRA PRASAD DAS AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR B PATHAK MR V KUMAR MS M TIWARI	PP, ASSAM
19	Crl.Pet./778/2023	BIPLOBENDU PURKAYASTHA Versus MD. BADRUL ISLAM BARBHUIYA	MR. S BORA MS J RAJKUMARI	
ADMISSION				
20	Crl.Pet./11/2022 WITH LCR 2 FILES, FIXED	BHASKAR JYOTI DAS AND 5 ORS Versus THE STATE OF ASSAM AND ANR	MR. R ALI H A AHMED	MR H R A CHOUDHURY (R-2) MR. I A HAZARIKA (R-2) MR. H ALI (R-2) PP, ASSAM
21	Tr.P.(Crl.)/20/2022 FIXED	PRABHAT RAJKHOWA Versus THE STATE OF ASSAM AND 3 ORS.	MR. D GOSWAMI MS. R BHATTACHARYYA MS P MEDHI	MD. A SAHAD (r-2,3,4) MR. M H ALI (r-2,3,4) PP, ASSAM
22	Crl.Pet./1057/2022 B/O(AFTER 1 WEEK)	AMRITLAL PRAJAPATI Versus THE STATE OF ASSAM AND ANR	MRS. S ROY MR. J C GOGOI MR. K KALITA MR B ISLAM	MR B ACHARYYA (R2) MS. M ACHARYYA (R2) PP, ASSAM
23	Crl.Pet./64/2023 WITH LCR 1 FILE, FIXED	BAJRUL AKRAM MIRDHA Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR SAURADEEP DEY	MR M AHMED (R-2) A. K. KANU (R-2) MR A. ALI (R-2) PP, ASSAM
24	Crl.Pet./426/2023 FIXED	SAHAB UDDIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MS R DEKA	MS. R CHOUDHURY (r-2,3and 4) MR. A H M R CHOUDHURY (r-2,3and 4) PP, ASSAM

25	Crl.Pet./444/2023 FIXED	NURUL ISLAM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MS R DEKA	MS. R CHOUDHURY (r-2,3 and 4) MR. A H M R CHOUDHURY (r-2,3 and 4) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
26	Bail Appln./2372/2023 FIXED	SAIDUL ISLAM Versus THE STATE OF ASSAM	MR KUTUB ALI MD S ALI	PP, ASSAM
27	Bail Appln./2451/2023 FIXED	SAHIL AKHTAR Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE S YESMIN	PP, ASSAM
28	Bail Appln./2517/2023 FIXED	GULSHAN KUMAR SINGH Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
29	Bail Appln./2555/2023 FIXED	BHOLA PANJIYAR Versus THE STATE OF ASSAM	MS M HAZARIKA MS. S NEWAR MR D KHAN	PP, ASSAM
30	Bail Appln./2636/2023 FIXED	DR. HEMANTA SARMAH Versus THE STATE OF ASSAM	MR. A M BORA MR. J C GOGOI MR B ISLAM	PP, ASSAM
<u>BAIL HEARING</u>				
31	AB/990/2023 FIXED	SHAHJAHAN ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
32	WITH AB/1324/2023	SAHNUR ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR A BASUMATARY	PP, ASSAM
33	AB/1266/2023 FIXED	HASMAT ALI MANDAL @ HASMAT MUNSHI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI B BARMAN	PP, ASSAM
34	AB/1660/2023 FIXED	MUKADDER KHAN @ KUKU AND 3 ORS. Versus THE STATE OF ASSAM	MR D CHAKRABORTY MR. K SINGHA MR P J PATAR	PP, ASSAM
35	AB/1794/2023 FIXED	PINTU PHUKAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR. L GOGOI	MR. N D SARMA (INFORMANT) MS. S NAZNEEN (INFORMANT) MR. S K DAHAL (INFORMANT) K KAKATI (INFORMANT) PP, ASSAM
36	AB/1990/2023 FIXED	SOFIQUH HOQUE @ SAPIKUL HOQUE Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI B ALI SK MR A HUDA	PP, ASSAM
37	AB/2086/2023 FIXED	JAHANUR RAHMAN AND 4 ORS Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ FARIDUL AMIN MR S A BARBHUYAN	MD. H BHUYAN (FOR INFORMANT) A TALUKDAR (FOR INFORMANT) MR A MOHAMMAD (FOR INFORMANT) PP, ASSAM
38	AB/2266/2023 FIXED	FAKRUL ISLAM MOZUMDER Versus THE STATE OF ASSAM	MR H I CHOUDHURY MR. P K ROYCHOUDHURY MR REZABUL HOQUE	PP, ASSAM
39	AB/2312/2023 FIXED	MD. ROFIKUL ALI Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL	PP, ASSAM

40	AB/2335/2023 FIXED	BHAWESH MISHRA @ BHABESH MISHRA Versus THE STATE OF ASSAM	MS. B S GOYAL MR. A J HAZARIKA	PP, ASSAM
41	AB/2383/2023 FIXED	SAMIRANJAN SAHA AND 2 ORS. Versus THE STATE OF ASSAM	MR N J DAS MR. P. DEKA	PP, ASSAM
42	AB/2389/2023 FIXED	KAMESWAR MILI Versus THE STATE OF ASSAM	MR. N SHARMA MR. B PEGU	PP, ASSAM
43	AB/2395/2023 FIXED	DAISY BASUMATARY AND ANR. Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM
<u>ORDERS</u>				
44	Crl.Rev.P./240/2009 WITH LCR 4 FILES, FIXED	MD. HASEN ALI Versus THE STATE OF ASSAM	MS.B CHOUDHURY MSB S GOGOI	PP, ASSAM
45	Crl.A./93/2023 O Y 6 M 22 D :WITH OFFICE NOTE, LCR 1 FILE, B/O	MOTIOR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. M R DEVI MS. T BEGUM	PP, ASSAM
46	Crl.Pet./479/2023 FIXED	MANIK ALI Versus THE STATE OF ASSAM AND ANR	MR F HAQUE MR A ISLAM	PP, ASSAM
<u>HEARING</u>				
47	Crl.A./141/2009 WITH LCR 4 FILES, FIXED	SRI JITENDRA NARAYAN ROY Versus THE STATE OF ASSAM	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.Z ALAM MR.K K BHATTACHARYYA MR.A K CHOUDHURY MR.B BISHAYA MR. D GOGOI MRS.R B DEB	PP, ASSAM
48	Crl.A./117/2017 WITH LCR 4 FILES, P.B.-1, FIXED	SRI PANKAJ SHARMA Versus AVATAR SINGH and ANR	MR.K N CHOUDHURY MR.R DUBEY MS.A B KAYASTHA	MR Z KAMAR (R1) MR. S D PURKAYASTHA MR. P KATAKI (R1) MR.P J SAIKIA MR S P DAS MR S P DAS MR. N DAS (R1) MR.A K GUPTA MS.M KECHII ADDL PP,ASSAM
49	Crl.Pet./405/2018 FIXED	MADHAB KALITA AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. U K BARMAN MR H ALI MR. M MALAKAR MS. A KALITA	MR. S S S RAHMAN (R2) PP, ASSAM MR. H K SHARMA (R2)
50	CRL.A(J)/11/2020 4 Y 2 M 3 D :WITH OFFICE NOTE, LCR 4 FILES, FIXED	DIGAMONI DAS Versus THE STATE OF ASSAM	MS. MEGHALI BARMAN, AMICUS CURIAE	PP, ASSAM
51	Crl.A./135/2022 WITH LCR 5 FILES, B/O WITH I.A.(Crl.)/349/2022 in Crl.A./135/2022	HABIBAR RAHMAN Versus THE STATE OF ASSAM HABIBAR RAHMAN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM PP, ASSAM
52	Crl.Rev.P./506/2022 FIXED	DEBAKESH MALLA BUZAR BARUAH Versus DIPAK DAS AND ANR	MS. M DEV MS P DEB MS N DEB	MR. A AHMED (r-1) MR. I U CHOWDHURY (r-1) U U KHAN (r-1) PP, ASSAM
53	Crl.Pet./351/2023 FIXED	HEMI BORA AND 3 ORS. Versus DIRECTORATE OF ENFORCEMENT	MR. P K GOSWAMI MS. R DEKA MR. S S GOSWAMI MR. M K DAS MR. P G BHAGAWATI	SC, ED

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LEAVE NOTE OF ADVOCATES FOR 03/08/2023

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2)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	Crl.Rev.P./105/2017	LALIT CH. BORAH Versus SARFARAZ ALAM and ANR.	MR H R A CHOUDHURY MR H R A CHOUDHURY MR.I A HAZARIKA MS. S KHANIKAR MS. P BARUAH MS.P BORAH MS U DAS	MR. A K GUPTA (R1) MR. R S MISHRA (R1) PP, ASSAM
DELIVERY OF ORDER				
2	Crl.Pet./850/2022	RAJESH KUMAR YADAV Versus THE STATE OF ASSAM AND ANR	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	MR S M ABDULLAH P (R-2) MR. S RAHMAN(R-2) MR. J ALI (R-2) MD R ISLAM (R-2) MD IMRAN (R-2) PP, ASSAM

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